Office of Directorate General of Foreign Trade
New Delhi -0

Para 4.7 Decision(DRAFT)

MEETING NUMBER : 10/82-ALC4/2014 **MEETING DATE** : 12.11.2014
But actually held on 13.11.2014

The Meeting No. 10/82 of 2014-15 to consider the cases/issues under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2009-14 pertaining to Chemical and Allied products and falling under Chapter 29 and 30 was scheduled for 12.11.2014 but actually held on 13.11.2014 under the Chairmanship of Shri Jaikant Singh, Addl. DGFT in Room No.11, Udyog Bhawan, New Delhi.

Following members were present:-

Dr. Nitin Jain D/o Biotechnology
Shri Nirmal Kumar, Deputy Director General of Foreign Trade
Shri D.N. Mathur. Consultant, Department of Pharmaceutical
Shri Jasbir Singh, Consultant, Department of C&PC

The committee went through the minutes of earlier NC –III meeting No. 9/82 scheduled for 20.10.2014 but actually held on 31.10.2014 and approved the same.

The following cases/issues were discussed and the committee took the decision as mentioned against each case.

Case No. A-11	M/s Pharmazell (India) Pvt Ltd.
Meeting No.10/AM15 dated – 13.11.2014	F.No. 01/82/162/00059/AM14/DES-III
Decision: It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.	

Case No. B-84	M/s Shiva Pharma Ltd.
Meeting No.10/AM15 dated – 13.11.2014	F.No. 01/82/162/00016/AM13/DES-III
	Adv. Lic. No. 3410025487 dated 30.10.2009 Adv. Lic. No. 3410025693 dated 25.11.2009 Adv. Lic. No. 3410026511 dated 03.03.2010 Adv. Lic. No. 3410027522 dated 16.07.2010
Decision: It was decided to defer the case for 10.12.2014 for comments of Department of C&PC.	

Case No. B-85	M/s ALCHYMARS ICM SM PRIVATE LIMITED
Meeting No.10/AM15 dated – 13.11.2014	F.No.01/82/50/00111/AM14/DES-III
Adv. Lic. No. 0410144366 dated 25.03.2013	RLA F.No.04/24/40/00279/AM-13
Decision : It was decided to call from the a copy of Certificate of Analysis from foreign supplier and authentic technical literature in support of yield obtained for the export product. The case is deferred for 10.12.2014.	

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Case No. B-86	M/s. DIVIS LABORATORIES LTD.,
Meeting No.10/AM15 dated – 13.11.2014	F. No. 01/82/050/00461/AM14/DES-III
RLA F.No. 09/24/040/00150/AM14	Adv. lic. No. 0910056692 dated 05.07.2013

Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.

Case No. B-87	M/s Saurav Chemicals Ltd.
Meeting No.10/AM15 dated – 13.10.2014	F.No. 01/82/050/00865/AM12/DES-III F.No. 01/82/050/01382/AM13/DES-III
RLA's File no. 22/24/040/00039/AM12 RLA's File no. 22/24/040/00074/AM13	Adv. Lic. No. 2210011843 dt. 01.09.2011 Adv. Lic. No. 2210013689 dt. 05.03.2013

Decision : In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/297/2014-PI(Norms) dated 30.10.2014, it was decided to ratify the norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed kg/kg
ILC (1S,4S,5S)-4-IODO-6-OXABICYCLO [3,2,1]OCTAN-7-ONE	1 kg	1.	3-Cyclohexene-1-Carboxylic Acid	1.773
		2.	Iodine	1.182
		3.	Potassium Iodide	0.41
		4.	R-(+)-1 Phenylethylamine	1.353

RA may take appropriate action as per the decision of Norms Committee.

Case No. B-88	M/s Varun Medimpex Inc.
Meeting No.10/AM15 dated – 13.11.2014	F.No. 01/83/050/01147/AM13/DES-III
RLA's File no. 05/24/040/00405/AM13	Adv. Lic. No. 0510347194 dt. 22.02.2013

Decision : In the light of written comments received from Petrochemical Division of Department of Chemicals and Petrochemicals vide their U.O No. 46011/104/2009-PC- II dated 21.10.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Dettol Medicated Fabric Plaster Size 19 mmx65mm	1 N0.	1.	Woven Dyed Fabric of 100% Texturised Polyester Filament, GSM115 ± 10%	0.001320 Sq. Meter
		2.	Non Woven Rolls , GSM 100 ± 15%	0.000315 Sq. Meter

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उप महा निदेशक
Dy. Director General
New Delhi

RA may take appropriate action as per the decision of Norms Committee.

Case No. B-89	M/s Unichem Laboratories Ltd.
Meeting No.10/AM15 dated – 13.11.2014	F.No. 01/82/50/00692/AM11/DES-III
R.A F. No. 03/95/040/00365/AM11	Adv. Lic. No. 0310588002 dated 17.08.2010

Decision: Committee considered the case as per agenda and in consultation with the technical authority present in the meeting, it was decided to amend the description of export product in the minutes of the NC meeting no. 47/82 dated 22.02.2011 as details given below. The rest of the minutes would remain same.

From	To
Amoxycillin and Clavulanate Potassium Tablets 375 mg	Amoxycillin and Clavulanate Potassium Tablets 375 mg **(Myclav tablets 375 Mg)**
Amoxycillin and Clavulanate Potassium Tablets 625 mg	Amoxycillin and Clavulanate Potassium Tablets 625 mg **(Myclav tablets 625 Mg)**

RA may take appropriate action as per the decision of Norms Committee.

Case No. B-90	M/s Vivin Labs Ltd.
Meeting No.10/AM15 dated – 13.11.2014	F.No. 01/82/50/00871/AM08/DES-III
R.A F. No. 09/24/040/00138/AM08	Adv. Lic. No. 0910031028 dated 01.08.2007

Decision: It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.

Case No. B-91	M/s. Sainor Laboratories Pvt.Ltd.. Ltd
Meeting No.10/AM15 dated – 13.10.2014	File No.01/82/50/528/AM10/DES-III File No.01/82/50/621/AM10/DES-III
RAF.No.09/24/040/00040/AM11 RAF.No.09/24/040/00040/AM11	Adv. Lice. No. 0910039225 dated 01.09.2009 Adv. Lice. No. 0910039590 dated 14.10.2009

Decision: It was decided to defer the case for 10.12.2014 for comments of Department of C&PC

Case No. B-92	M/s. Sainor Laboratories Pvt.Ltd.. Ltd
Meeting No.10/AM15 dated – 13.11.2014	F. No. 01/82/050/00350/AM11/DES-III
RAF.No.09/24/040/00040/AM11	Adv. Lice. No. 0910042075 dated 19.05.2010

Decision : It was decided to defer the case for 10.12.2014 for comments of Department of C&PC

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Ud... New Delhi

Case No. B-93	M/s. Shiva Pharma. Ltd.,
Meeting No.10/AM15 dated – 13.11.2014	File No. 01/82/050/01586/AM11/DES-III
RAF.No. 34/24/040/00271/AM11	Adv. Lice. No. 3410029154 dated 24.01.2011

Decision : Committee considered the case as per agenda and in consultation with the technical authority present in the meeting, it was decided to amend the description of export product in the minutes of the NC meeting no. 46/82 dated 15.02.2011 as details given below. The rest of the minutes would remain same.

From	To
Export Product as allowed by NC	**Export Product as applied by the firm**
n-Valeryl Chloride	Valeryl Chloride / n-Valeryl Chloride
Import items as allowed by NC	**Import items as applied by the firm**
n-Valeric Acid	Valeric Acid / n-Valeric Acid

RA may take appropriate action as per the decision of Norms Committee.

Case No. B-94	M/s Aarti Industries Ltd.
Meeting No.10/AM15 dated – 13.11.2014	F.No. 01/82/050/01598/AM09/DES-III F.No. 01/82/050/00522/AM10/DES-III
Adv. Lic. No. 0310504544 dated 29.01.2009 Adv. Lic. No. 0310535978 dated 01.09.2009	RLA F.No. 03/94/040/00955/AM09 RLA F.No. 03/94/040/00409/AM10

Decision: Committee considered case as per agenda and observed that the ad-hoc norms against Advance licence No. 0310535978 dated 01.09.2009 have been fixed in 28/82 meeting held on 06.10.2009 and Adv. Lic. No. 0310504544 dated 29.01.2009 have been fixed in 46/82 meeting held on 10.02.2009 under para 4.7 of HBP. The firm has requested for issue of NOC for import of Bromofluoromethane in terms of Policy Circular No.52 dated 06.01.2009. It was also observed that NOC for import of 8 kgs. Of Bromo fluoro methane has been received from Ministry of Environment and Forests vide their O.M. No.11/2/2013-OC dated 14.08.2013.

Committee, after detailed deliberations and in consultation of technical authority present in meeting, decided to grant "NOC" to the firm for import of 8 kgs of Bromo fluoro methane for feedstock use only.

RA concerned may take further necessary action as per above decision of NC.

निर्मल कुमार / Nirmal Kumar
उप निदेशक
Dy. Director
वित्त
Director Finance
वाणिज्य एवं उद्योग
Udyog

Case No. B-95	M/s SATYA DEEPTHA PHARMACEUTICALS LTD
Meeting No.10/AM15 dated – 13.11.2014	F.No.01/82/50/00601/AM1/DES- F.No.01/82/50/00789/AM10/DES-III
RAF.No. 09/24/040/00135/AM11 RAF.No. 09/24/040/00352/AM10	adv. Lice. No.0910042749 dated 20.07.2010 adv. Lice. No. 0910040145 dated 03.12.2009

[A] Norms ratified in respect of adv. Lice. No.0910042749 dated 20.07.2010

Decision : In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/793/2014-PI(Norms) dated 05.09.2014, it was decided to ratify the norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. Allowed Kg/kg
(1S,4R)-4-[(2-AMINO-6-CHLORO-5-FORMAMIDO-4-PYRIMIDINYL)AMINO]-2-CYCLO PENTENE-1-METHANOL	1 kg	1	N-(2-Amino-4,6-Dichloro-5-Pyrimidinyl)Formamide	0.764
		2	(+)-2-Azabicyclo[2.2.1]HEPT-5-EN-3-One(Vincelactam)	1.832
		3	D(-) Tartaric Acid	1.06
		4	Sodium Borohydride	0.226
		5	Pyridine	1.00
		6	Isopropyl Alcohol	4.70
		7	Methanol	4.23
		8	Dichloro Methane	2.47

[B] Decision of NC in respect of Advance authorization adv. Lice. No. 0910040145 dated 03.12.2009.

It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals

RA concerned may take further necessary action as per above decision of NC.

Case No. B-96	M/s. INDIAN IMMUNOLOGICALS LTD
Meeting No.10/AM15 dated – 13.11.2014	F. No. 01/82/050/00902/AM14/DES-III
RLA F.No. 09/24/040/00345/AM14	Adv.lic.No. 0910057931 dated 15.10.2013
Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Biotechnology.	

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Case No.B-97	M/s. Honest Bio-vet Pvt. Ltd.
Meeting No.10/AM15 dated – 13.11.2014	F.No. 01/82/050/00615/AM14/DES-III
RLA F.No. 08/24/040/00250/AM14	Adv.Lic.No. 0810124568 dt. 06.09.2013
Decision : Committee consider the case as per agenda and in consultation with technical authority present in the meeting. It was decided to reject the request of the firm as there was no justifications for enhancement maintain status qua	

Case No. B-98	M/s Drof Ketal Chemicals I Pvt. Ltd.
Meeting No.10/AM15 dated – 13.11.2014	01/82/171/280/AM14/DES-III
	Adv. Lic. No. 0310411160 dated 07.12.2006 Adv. Lic. No. 0310529903 dated 21.07.2009 Adv. Lic. No. 0310418037 dated 01.02.2007 Adv. Lic. No. 0310491961 dated 24.10.2008 Adv. Lic. No. 0310526499 dated 30.06.2009 Adv. Lic. No. 0310541892 dated 23.10.2009 Adv. Lic. No. 0310548591 dated 01.12.2009 Adv. Lic. No. 0310560279 dated 15.02.2010 Adv. Lic. No. 0310495213 dated 21.11.2008 Adv. Lic. No. 0310478565 dated 14.07.2008 Adv. Lic. No. 0310585032 dated 26.07.2010 Adv. Lic. No. 0310594926 dated 04.10.2010
Decision : It was decided to defer the case for 20.10.2014 for comments of Department of C&PC.	

Case No. B-99	M/s. SPAN DIAGNOSTICS LTD.
Meeting No.10/AM15 dated – 13.11.2014	F. No. 01/83/050/00780/AM12/DES-III F. No .01/83/050/00410/AM14/DES-III
RAF.No. 52/24/040/00033/AM12 RAF.No. 09/24/040/00002/AM14	Adv. Lic. No. 5210037002 dated 15.11.2011 Adv. Lic. No. 5210039825 dated 05.06.2013

Decision : Committee considered the case as per agenda and it was decided to amend the UOM (Unit of Measurement) from KG to Number for the export product "HBV (ELISA)TEST KIT MICROSCREEN (96 TESTS) HBsAg TEST KIT" in respect of Adv. Lic. No. 5210037002 dated 15.11.2011 and amend the (Unit of Measurement) UOM from kg to Pack of export product "ParaHIT-F (Device) Test Kit [50 tests in 1 kit/packs]. [RAPID DIAGNOSTIC TEST KITS]" in respect of Adv. Lic. No. 5210039825 dated 05.06.2013 without any other change in the earlier decision of NC. Details of amendments in UOM are given below:

Sl. No.	Lic. No. and date	From (UOM)	To (UOM)
1.	Adv. Lic. No. 5210037002 dated 15.11.2011 (export product "HBV (ELISA)TEST KIT MICROSCREEN (96 TESTS) HBsAg TEST KIT")	1 kg	NUMBERS
2.	Adv. Lic. No. 5210039825 dated 05.06.2013 (export product "ParaHIT-F (Device) Test Kit	1 kg	PACKS

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विदेश...
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	[50 tests in 1 kit/packs]. [RAPID DIAGNOSTIC TEST KITS]"		

The rest of the minutes would remain same.
RA concerned may take further necessary action as per above decision of NC.

Case No. B-100	M/s. INDIAN IMMUNOLOGICALS LTD
Meeting No.10/AM15 dated – 13.11.2014	F. No. 01/82/050/00902/AM14/DES-III
RLA F.No. 09/24/040/00345/AM14	Adv.lic.No. 0910057931 dated 15.10.2013

Decision : It was decided to defer the case for 20.10.2014 for comments of Department of Bio-technology.

Case No.B-101	M/s GLENMARK GENERICS LIMITED
Meeting No.10/AM15 dated – 13.11.2014	F.No.01/82/50/01072/AM14
RA F.No. 03/94/040/00885/AM14	Adv. Lic. No. 0310766291 dated 15.01.2014

Decision : Committee considered the case as per agenda and in light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/149/2014-PI(Norms) dated 10.10.2014 and in consultation with technical authority present in meeting, decided to amend the description of import item Sl. No. 1 and Sl. No.3 under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Sl. No.	From (Import item Sl. No. 1 and Sl. No.3)	To (Import item Sl. No. 1 and Sl. No.3)
1.	4-4(Chlorophenyl) Cyclohexane Carboxylic Acid	**Trans-4-4(Chlorophenyl) Cyclohexane Carboxylic Acid**
2.	Methylene Chloride	**Methylene Dichloride**

RA concerned may take further necessary action as per above decision of NC.

1	**Case No.:132/8/82-ALC4/2014**	Party Name:PROVENTUS LIFE SCIENCES PRIVATE LIMITED,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00796/AM15/	RLA File :04/24/040/00395/AM08/	Lic.No/Date:0410094357 12.03.2008	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.			

2	**Case No.:11/20/82-ALC4/2009**	Party Name:NEULAND LABORATORIES LTD	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00422/AM10/	RLA File :09/24/040/00144/AM10/	Lic.No/Date:0910038818 06.08.2009	Defer Date:10.12.2014
	Decision : Copy of production and consumption data of all inputs has been received from the firm and same has been sent to Department of Pharmaceuticals for their comments. Case is deferred for 10.12.2014.			

निर्मल कुमार/NIRMAL KUMAR
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

3	**Case No.:14/24/82-ALC4/2010**	Party Name:SAINOR LABORATORIES PVT LTD	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00814/AM11/	RLA File :09/24/040/00210/AM11/	Lic.No/Date:0910043414 08.09.2010	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of C&PC.			

4	**Case No.:17/19/82-ALC4/2011**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00531/AM12/	RLA File :09/24/040/00137/AM12/	Lic.No/Date:0910047175 20.06.2011	Defer Date:10.12.2014
	Decision : Copy of production and consumption data of all inputs has been received from the firm and same has been sent to Department of Pharmaceuticals for their comments. Case is deferred for 10.12.2014.			

5	**Case No.:90/42/82-ALC4/2011**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/01125/AM12/	RLA File :09/24/040/00318/AM12/	Lic.No/Date:0910049191 30.09.2011	Defer Date:10.12.2014
	Decision : Copy of production and consumption data of all inputs has been received from the firm and same has been sent to Department of Pharmaceuticals for their comments. Case is deferred for 10.12.2014.			

6	**Case No.:93/42/82-ALC4/2011**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/01128/AM12/	RLA File :09/24/040/00337/AM12/	Lic.No/Date:0910049339 14.10.2011	Defer Date:10.12.2014
	Decision : Copy of production and consumption data of all inputs has been received from the firm and same has been sent to Department of Pharmaceuticals for their comments. Case is deferred for 10.12.2014.			

7	**Case No.:28/28/82-ALC4/2012**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00995/AM13/	RLA File :09/24/040/00270/AM13/	Lic.No/Date:0910053660 04.09.2012	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.			

8	**Case No.:88/1/82-ALC4/2013**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: approved**
	HQ File :01/82/050/01446/AM13/	RLA File :09/24/040/00287/AM13/	Lic.No/Date:0910054034 11.10.2012	**Defer Date:**

निर्मल कुमार/NIRMAL KUMAR
उप महानिदेशक
Dy. Director General
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
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Udyog Bhawan, New Delhi

Decision : In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/301/2014-PI(Norms) dated 10.11.2014, it was decided to ratify the norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export Product	Export Quantity	S. No.	Import Item	Qty. Allowed kg/kg
LETROZOLE	1 kg	1.	4-(Bromomethyl)benzonitrile	2.246
		2.	1,2,4 - Triazole	0.79
		3.	4 - Fluorobezonitrile	0.664
		4.	Potassium Carbonate(Anhydrous)	1.58
		5.	Acetone	1.82
		6.	Methanol	4.75
		7.	Dichloromethane	12.67
		8.	N,N - Dimethylformamide	0.57
		9.	n - Heptane	2.23
		10.	tert.Butyl.methyl ether(MTBE or TBME)	0.75

RA may take appropriate action as per the decision of Norms Committee.

9	**Case No.:4/27/82-ALC4/2012**	Party Name:PORUS LABORATORIES PVT LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00959/AM13/	RLA File :09/24/040/00408/AM13/	Lic.No/Date:0910054464 07.12.2012	Defer Date:10.12.2014

Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.

10	**Case No.:16/3/85-ALC3/2013**	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/85/050/00016/AM14/	RLA File :09/24/040/00468/AM13/	Lic.No/Date:0910054777 15.01.2013	Defer Date:10.12.2014

Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.

11	**Case No.:142/10/82-ALC4/2013**	Party Name:WOCKHARDT LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00325/AM14/	RLA File :03/95/040/00101/AM14/	Lic.No/Date:0310734494 15.05.2013	Defer Date:10.12.2014

Decision : It was decided to remind DCGI to furnish their comments. The case was deferred for 10.12.2014.

12	**Case No.:42/20/82-**	Party Name:GLAND	Meet No/Date:10/82-	**Status:Deffered**

निर्मल कुमार/NIRMAL KUMAR
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
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Udyog Bhawan, New Delhi

	ALC4/2013	PHARMA LIMITED	ALC4/2014 12.11.2014	and Re-indexed
	HQ File :01/82/050/01028/AM14/	RLA File :09/24/040/00058/AM14/	Lic.No/Date:0910056110 23.05.2013	Defer Date:10.12.2014
	Decision : Reply received from the firm and sent to Department of Pharmaceuticals for their comments. The case was deferred for 10.12.2014.			

13	Case No.:134/14/82-ALC4/2013	Party Name:CALYX CHEMICALS & PHARMACEUTICALS LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	Status:Deffered and Re-indexed
	HQ File :01/82/050/00719/AM14/	RLA File :03/94/040/00508/AM13/	Lic.No/Date:0310735499 24.05.2013	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.			

14	Case No.:28/12/82-ALC4/2013	Party Name:BLISS GVS PHARMA LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	Status:Deffered and Re-indexed
	HQ File :01/82/050/00452/AM14/	RLA File :03/94/040/00245/AM14/	Lic.No/Date:0310738193 19.06.2013	Defer Date:10.12.2014
	Decision : It was decided to remind the firm to furnish the following technical details: 1. COA for foreign supplier indicating Potency of Nystatin imported under present A.A 2. Detailed calculation of arriving at the quantity of API applied. The case was deferred for 10.12.2014			

15	Case No.:183/10/82-ALC4/2013	Party Name:VIVEK PHARMACHEM (INDIA) LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	Status:Deffered and Re-indexed
	HQ File :01/82/050/00366/AM14/	RLA File :13/24/040/00032/AM12/	Lic.No/Date:1310043416 19.06.2013	Defer Date:10.12.2014
	Decision : It was decided to call from the firm Copy of relevant DML for each export product alongwith detailed working on the requirement of API in each case. The case was deferred for 10.12.2014.			

16	Case No.:172/14/82-ALC4/2013	Party Name:RECKON DIAGNOSTICS PVT. LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	Status:Deffered and Re-indexed
	HQ File :01/82/050/00757/AM14/	RLA File :34/24/040/00044/AM14/	Lic.No/Date:3410037268 27.06.2013	Defer Date:10.12.2014
	Decision : It was decided to remind the firm to furnish the copy of Manufacturing process flow chart, copy DML (Drug Manufacturing Licence),Batch Manufacturing Record and clarification on the quantities of import inputs (whether it is in Grams or in Milligrams) mentioned in the application. The case was deferred for 10.12.2014.			

17	Case No.:201/10/82-ALC4/2013	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	Status:Deffered and Re-indexed
	HQ File	RLA File	Lic.No/Date:0410147551	Defer

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Directorate General of Foreign Trade
वाणिज्य विभाग
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

:01/82/050/00384/AM14/	:04/24/040/00063/AM14/	27.06.2013	Date:10.12.2014

Decision : It was decided to remind the firm to furnish a copy of Master Batch Formula duly certified by Quality Control Incharge. The case was deferred for 10.12.2014.

18	**Case No.:24/12/82-ALC4/2013**	Party Name:WOCKHARDT LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00448/AM14/	RLA File :03/95/040/00256/AM14/	Lic.No/Date:0310739850 02.07.2013	Defer Date:10.12.2014

Decision : Committee considered the case and it has been observed that the export of Entacapone Tablets 200 mg and the input is also Entacapone Tablets 200 mg with 2% wastage. It appears to be a case of refer ding only and no manufacturing activity is involved. It was decided to remind DCGI to furnish their comments. The case was deferred for 10.12.2014.

19	**Case No.:27/13/82-ALC4/2013**	Party Name:ADVY CHEMICAL PVT.LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00503/AM14/	RLA File :03/94/040/00269/AM14/	Lic.No/Date:0310740927 10.07.2013	Defer Date:10.12.2014

Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Biotechnology.

20	**Case No.:160/14/82-ALC4/2013**	Party Name:ALCHYMARS ICM SM PRIVATE LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00745/AM14/	RLA File :04/24/040/00050/AM14/	Lic.No/Date:0410147942 11.07.2013	Defer Date:

Decision : In the light of earlier decision taken by NC in its 34/82 meeting dated 23.11.2010, **Committee considered the case as per agenda and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-**

Export product	Export Qty.	Sl.No.	Import items	Qty. allowed per unit of export product
2-Methyl Mercapto Phenothiazene	1kg.	1.	3-Methyl Mercapto Aniline	2.36 kg/kg

RA concerned may take further necessary action as per above decision of Norms committee.

21	**Case No.:60/14/82-ALC4/2013**	Party Name:GLAND PHARMA LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00645/AM14/	RLA File :09/24/040/00085/AM14/	Lic.No/Date:0910056772 16.07.2013	Defer Date:10.12.2014

Decision : It was decided to defer the case for 10.12.2014 for comments of Department of

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22	**Case No.:21/12/82-ALC4/2013**	Party Name:WOCKHARDT LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00445/AM14/	RLA File :03/95/040/00306/AM14/	Lic.No/Date:0310741992 18.07.2013	Defer Date:10.12.2014
	Decision : Committee considered the case and it has been observed that the export of Entacapone Tablets 200 mg and the input is also Entacapone Tablets 200 mg with 2% wastage. It appears to be a case of refer ding only and no manufacturing activity is involved. It was decided to remind DCGI to furnish their comments. The case was deferred for 10.12.2014.			

23	**Case No.:68/17/82-ALC4/2013**	Party Name:BHARAT PARENTERALS LTD,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00930/AM14/	RLA File :34/21/040/00163/AM14/	Lic.No/Date:3410037475 23.07.2013	Defer Date:10.12.2014
	Decision : It was decided to send a copy of application again to Department of Pharmaceuticals for their comments. The case was deferred for 10.12.2014			

24	**Case No.:52/12/82-ALC4/2013**	Party Name:UNIJULES LIFE SCIENCES LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00476/AM14/	RLA File :03/95/040/00305/AM14/	Lic.No/Date:0310742481 23.07.2013	Defer Date:10.12.2014
	Decision : It was decided to remind the firm to furnish the following technical details: 1. Technical details as per Appendix 33 for conversion of Gadolinium to Gadopenteate Dimeglumine. 2. Volume of the Injection /Vial to be exported. The case was deferred for 10.12.2014			

25	**Case No.:1/10/82-ALC4/2013**	Party Name:MICRO LABS LTD	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00184/AM14/	RLA File :07/24/040/00111/AM14/	Lic.No/Date:0710097180 30.07.2013	Defer Date:10.12.2014
	Decision : It was decided to call from the firm detailed justification for the import of 1039.076 kg of API against the present advance authorization. The case was deferred for 10.12.2014			

26	**Case No.:17/13/82-ALC4/2013**	Party Name:PAB ORGANICS PVT.LTD,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00493/AM14/	RLA File :34/24/040/00085/AM14/	Lic.No/Date:3410037541 31.07.2013	Defer Date:10.12.2014
	Decision : It was decided to send a copy of application again to Department of Pharmaceuticals for their comments. The case was deferred for 10.12.2014.			

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27	**Case No.:31/4/82-ALC4/2014**	Party Name:UNIVERSAL BIOFUELS PRIVATE LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00279/AM15/	RLA File :09/24/040/00155/AM14/	Lic.No/Date:0910056959 31.07.2013	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 12.11.2014 for comments of Department of C&PC.			

28	**Case No.:40/14/82-ALC4/2013**	Party Name:CTX LIFESCIENCES PVT LTD,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00625/AM14/	RLA File :03/94/040/00307/AM14/	Lic.No/Date:0310744552 07.08.2013	Defer Date:10.12.2014
	Decision : It was decided to call from the firm following information:- (a) Complete technical details as per Appendix 33. (b) Past production vis-à-vis actual consumption of inputs duly certified by Central Excise Authority. The case was deferred for 10.12.2014			

29	**Case No.:11/13/82-ALC4/2013**	Party Name:WANBURY LIMITED(FORMERLY PEARL ORGANICS LTD)	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00487/AM14/	RLA File :03/95/040/00134/AM14/	Lic.No/Date:0310744468 07.08.2013	Defer Date:10.12.2014
	Decision : It was decided to call the following information from the firm : i) Complete technical details as per Appendix 33 for the export product (ii) Past production vis-à-vis actual consumption of input duly certified by Central Excise Authorities. The case was deferred for 10.12.2014			

30	**Case No.:34/13/82-ALC4/2013**	Party Name:WANBURY LIMITED(FORMERLY PEARL ORGANICS LTD)	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00510/AM14/	RLA File :03/95/040/00132/AM14/	Lic.No/Date:0310744838 12.08.2013	Defer Date:10.12.2014
	Decision : It was decided to call the following information from the firm : i) Complete technical details as per Appendix 33 for the export product (ii) Past production vis-à-vis actual consumption of input duly certified by Central Excise Authorities. The case was deferred for 10.12.2014			

31	**Case No.:73/13/82-ALC4/2013**	Party Name:WANBURY LIMITED(FORMERLY PEARL ORGANICS LTD)	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00549/AM14/	RLA File :03/95/040/00133/AM14/	Lic.No/Date:0310744832 12.08.2013	Defer Date:10.12.2014
	Decision It was decided to call the following information from the firm : i) Complete technical details as per Appendix 33 for the export product (ii) Past production vis-à-vis actual consumption of input duly certified by Central Excise Authorities. The case was deferred for 10.12.2014			

32	**Case No.:76/13/82-ALC4/2013**	Party Name:WANBURY LIMITED(FORMERLY PEARL ORGANICS LTD)	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**

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Ministry of Commerce & Industry
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	HQ File :01/82/050/00552/AM14/	RLA File :03/95/040/00125/AM14/	Lic.No/Date:0310744834 12.08.2013	Defer Date:10.12.2014
	Decision : It was decided to call the following information from the firm : i) Complete technical details as per Appendix 33 for the export product (ii) Past production vis-à-vis actual consumption of input duly certified by Central Excise Authorities. The case was deferred for 10.12.2014			

33	**Case No.:75/13/82-ALC4/2013**	Party Name:WOCKHARDT LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00551/AM14/	RLA File :03/95/040/00320/AM14/	Lic.No/Date:0310744861 12.08.2013	Defer Date:10.12.2014
	Decision : Committee considered the case and it has been observed that the export of Entacapone Tablets 200 mg and the input is also Entacapone Tablets 200 mg with 2% wastage. It appears to be a case of refer ding only and no manufacturing activity is involved. It was decided to remind DCGI to furnish their comments. The case was deferred for 10.12.2014.			

34	**Case No.:107/13/82-ALC4/2013**	Party Name:DR REDDYS LABORATORIES LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00583/AM14/	RLA File :09/24/040/00222/AM14/	Lic.No/Date:0910057189 14.08.2013	Defer Date:10.12.2014
	Decision : Reply received from the firm and sent to Department of Pharmaceuticals for their comments. The case is deferred for 10.12.2014.			

35	**Case No.:118/14/82-ALC4/2013**	Party Name:WANBURY LIMITED(FORMERLY PEARL ORGANICS LTD)	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00703/AM14/	RLA File :03/95/040/00517/AM13/	Lic.No/Date:0310745568 16.08.2013	Defer Date:
	Decision : Withdraw as the case was already approved by NC in its 8/82 meeting dated 25.09.2014			

36	**Case No.:117/14/82-ALC4/2013**	Party Name:MAC CHEM PRODUCTS (INDIA) PRIVATE LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00702/AM14/	RLA File :03/95/040/00407/AM14/	Lic.No/Date:0310745962 20.08.2013	Defer Date:10.12.2014
	Decision : It was decided to call from the firm following technical details: **i)** Content of Buffering agent in the export product. **ii)** Complete technical details as per Appendix 33 The case was deferred for 10.12.2014			

37	**Case No.:3/12/82-ALC4/2013**	Party Name:ACTAVIS PHARMA MANUFACTURING PVT.LTD	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File	RLA File	Lic.No/Date:0410148864	Defer

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Udyog Bhawan, New Delhi

	:01/82/050/00427/AM14/	:04/24/040/00095/AM14/	22.08.2013	Date:10.12.2014
	Decision : It was decided to send a copy of application again to DCGI for their comments (solution of import items contains 8% water). The case was deferred for 10.12.2014.			

38	**Case No.:9/30/83-ALC1/2013**	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/83/050/00471/AM14/	RLA File :07/24/040/00152/AM14/	Lic.No/Date:0710097668 22.08.2013	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.			

39	**Case No.:88/13/82-ALC4/2013**	Party Name:MAKCUR LABORATORIES LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00564/AM14/	RLA File :08/24/040/00232/AM14/	Lic.No/Date:0810124120 26.08.2013	Defer Date:
	Decision : Withdraw as the case was already approved by NC in its 8/82 meeting dated 25.09.2014			

40	**Case No.:43/16/82-ALC4/2013**	Party Name:SYMBIOTEC PHARMALAB LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00856/AM14/	RLA File :56/24/040/00017/AM14/	Lic.No/Date:5610002765 03.09.2013	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.			

41	**Case No.:47/16/82-ALC4/2013**	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00860/AM14/	RLA File :04/24/040/00130/AM14/	Lic.No/Date:0410149741 11.09.2013	Defer Date:10.12.2014
	Decision : : It was decided to call from the firm a copy of Master Batch Formula duly certified by Quality Control In charge. The case was deferred for 10.12.2014			

42	**Case No.:10/16/82-ALC4/2013**	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00823/AM14/	RLA File :07/24/040/00201/AM14/	Lic.No/Date:0710098284 16.09.2013	Defer Date:
	Decision : Committee considered the case as per agenda and in light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/766/2013-PI(Norms) dated 05.09.2014 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- Export Product **VIZULIZE MOISTURIZING AND COMFORT EYE DROPS**			

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Directorate of Foreign Trade
वाणिज्य
Commerce
उद्योग भवन
Udyog Bhawan
नई दिल्ली
New Delhi

Sl. No.	Import Item	For Export of 1 No. Bottle			
		Export Item No. 1	Export Item No. 2	Export Item No. 3	Export Item No. 4
1	SOFT BOTTLE 7906/0007	Relevant as per packing policy			
2	WHITE CAP 8417/0001				
3	DROPPER 6049/0001				
4	SODIUM HYALURONATE	0.01 gm	0.03 gm	N.A.	N.A

RA concerned may take further necessary action as per above decision of NC.

43	**Case No.:35/17/82-ALC4/2013**	Party Name:S M S PHARMACEUTICALS LTD	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00897/AM14/	RLA File :09/24/040/00083/AM14/	Lic.No/Date:0910057602 18.09.2013	Defer Date:10.12.2014

Decision : It was decided remind the firm to furnish complete technical details as per Appendix 33. The case was deferred for 10.12.2014.

44	**Case No.:46/16/82-ALC4/2013**	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00859/AM14/	RLA File :04/24/040/00127/AM14/	Lic.No/Date:0410149960 18.09.2013	Defer Date:10.12.2014

Decision : It was decided to call from the firm a copy of Master Batch Formula duly certified by Quality Control In charge. The case was deferred for 10.12.2014

45	**Case No.:171/6/82-ALC4/2014**	Party Name:ATUL BIOSCIENCE LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00573/AM15/	RLA File :52/24/040/00025/AM14/	Lic.No/Date:5210040265 10.10.2013	Defer Date:

Decision : In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/523/2013-PI(Norms) dated 11.09.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Item of Export	Quantity	S,No	Item of Import	Quantity allowed kg/kg
N-BENZYLOXY CARBONYL-L-VALINE (CBZ-L-VALINE)	1 kg	1.	L-VALLINE	0.522
		2.	HEPTANE	0.44

RA may take appropriate action as per the decision of Norms Committee.

46	**Case No.:38/17/82-ALC4/2013**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00900/AM14/	RLA File :09/24/040/00322/AM14/	Lic.No/Date:0910057914 14.10.2013	Defer Date:10.12.2014

Decision : It was decided to call from the firm the following technical details :

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Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhavan, New Delhi

i) Molecular weight of each input and output product.
ii) % Yield on molar basis along with copy of technical literature in support of yield envisaged.
iii) Past production vis-a-vis actual consumption of inputs duly certified by Central Excise Authorities.

The case was deferred for 10.12.2014.

47	**Case No.:22/17/82-ALC4/2013**	Party Name:ATHENA DRUG DELIVERY SOLUTIONS PRIVATE LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00884/AM14/	RLA File :03/94/040/00458/AM14/	Lic.No/Date:0310753955 17.10.2013	Defer Date:10.12.2014

Decision : It was decided to call from the firm copy of relevant Drug Manufacturing Licence. The case was deferred for 10.12.2014

48	**Case No.:19/4/82-ALC4/2014**	Party Name:SAVLA CHEMICALS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00267/AM15/	RLA File :03/95/040/00566/AM14/	Lic.No/Date:0310754070 17.10.2013	Defer Date:

Decision : In the light of earlier decision taken by NC in its 7/82 meeting dated 17.05.2011 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
High Purity Methyl Tertiary Butyl Ether Purity Min. 99.8%	1 kg	1.	MTBE (Methyl Tertiary Butyl Ether) (Purity max.98%)	1.01 kg

RA concerned may take further necessary action as per above decision of NC.

49	**Case No.:213/3/82-ALC4/2014**	Party Name:TATVA CHINTAN PHARMA CHEM PVT LTD	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00217/AM15/	RLA File :34/24/040/00184/AM14/	Lic.No/Date:3410038266 21.10.2013	Defer Date:10.12.2014

Decision : It was decided call form the firm following information:

i) Details of manufacturing process with chemical equations, molecular formula, molecular weights
ii) Yield obtained in each step
iii) Authentic technical literature in support of yield obtained
iv) CA certificate certifying the production of export item achieved by you for the past three years and corresponding consumption of each input.

The case is deferred for 10.12.2014

50	**Case No.:6/20/82-ALC4/2013**	Party Name:ZIM LABORATORIES LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**

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Dy Director General of Foreign Trade
Udyog

	HQ File :01/82/050/00992/AM14/	RLA File :03/95/040/00591/AM14/	Lic.No/Date:0310754588 21.10.2013	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.			

	Case No.:28/4/82-ALC4/2014	Party Name:S.R.S.PHARMACEUTICALS PVT. LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
51	HQ File :01/82/050/00276/AM15/	RLA File :03/95/040/00575/AM14/	Lic.No/Date:0310754848 22.10.2013	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.			

	Case No.:46/4/82-ALC4/2014	Party Name:ZIM LABORATORIES LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
52	HQ File :01/82/050/00294/AM15/	RLA File :03/95/040/00595/AM14/	Lic.No/Date:0310754827 22.10.2013	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.			

	Case No.:1/3/82-ALC4/2014	Party Name:EYTAN LABS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
53	HQ File :01/82/050/00005/AM15/	RLA File :09/24/040/00354/AM14/	Lic.No/Date:0910057999 24.10.2013	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.			

	Case No.:18/24/82-ALC4/2013	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/01217/AM14/	RLA File :09/24/040/00388/AM14/	Lic.No/Date:0910058173 08.11.2013	Defer Date:

Decision : In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/245/2014-PI(Norms) dated 30.10.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

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Item of Export	Quantity	S,No	Item of Import	Quantity allowed kg/kg
MEBEVERINE HCL	1 kg	1.	N-Ethyl-1-(4-Methoxy Phenoxy) Isopropylamine	0.582
		2.	4-Bromobutyl-(3,4-Dimethoxy Benzoate	0.796
		3	Dichloromethane	0.29
		4	Ethyl Acetate	0.35

RA may take appropriate action as per the decision of Norms Committee.

निर्मल कुमार/NIRMAL KUMAR
उप महानिदेशक, विदेश व्यापार
Dy. Director General, Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग, उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

55	**Case No.:42/24/82-ALC4/2013**	Party Name:AHLCON PARENTERALS INDIA LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/01241/AM14/	RLA File :05/23/040/00330/AM14/	Lic.No/Date:0510371021 13.11.2013	Defer Date:

Decision : Committee considered the case as per agenda and in light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/247/2014-PI(Norms) dated 30.10.2014 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export Product

Dextrose (Glucose) 5% 500 ml with euro head Bottle(I.V.Infusion) (4 Export Item)

Sl. No.	Export Item	Import Recommended for 1 No.Bottle			
		LDPE Granules of Relevant Grade	Dextrose Monohydrate/ anhydrous(powder form)	Sodium Chloride powder	Euro Head cap(Plastic/ Foil cap)
1.	Dextrose (Glucose) 5% 500ml Bottle	27.3 gm	26.25 gm	**NIL**	1.0 nos
2.	Dextrose 5%+Sodium Chloride 0.9%, 500ml Bottle	27.3 gm	26.25 gm	4.725 gm	1.0 nos
3.	Sodium Chloride 0.9% 500ml Bottle	27.3 gm	NIL	4.725 gm	1.0 nos
4.	Sodium Chloride 0.9% 100ml Bottle	13.65 gm	NIL	0.945 gm	1.0 nos

RA concerned may take further necessary action as per above decision of NC.

56	**Case No.:37/4/82-ALC4/2014**	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00285/AM15/	RLA File :31/83/040/00141/AM14/	Lic.No/Date:3110061152 25.11.2013	Defer Date:10.12.2014

Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.

57	**Case No.:14/24/82-ALC4/2013**	Party Name:DR REDDYS LABORATORIES LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/01213/AM14/	RLA File :09/24/040/00381/AM14/	Lic.No/Date:0910058344 26.11.2013	Defer Date:

निर्मल कुमार / NIRMAL KU
उप महानिदेशक विदेश व
Dy. Director General of Foreign
विदेश व्यापार महानिदेश
Directorate General of Foreign
वाणिज्य विभाग/Department of
उद्योग भवन, नई दि
Udyog Bhawan, New

Decision : In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/230/2014-PI(Norms) dated 30.10.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Item of Export	Quantity	S,No	Item of Import	Quantity allowed kg/kg
Ranitidine Hcl	1 kg	1.	Caustic potash flakes	0.32
		2.	Cysteamine hcl	0.010
		3	Methanol	1.04
		4	Cysteamine hcl flakes	0.67
		5	1-methyl amino 1-methyl thio 2-nitroethene	0.64
		6	Furfuryl alcohol	0.57

RA may take appropriate action as per the decision of Norms Committee.

Case No.:24/24/82-ALC4/2013	Party Name:GLAND PHARMA LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
HQ File :01/82/050/01223/AM14/	RLA File :09/24/040/00419/AM14/	Lic.No/Date:0910058352 26.11.2013	Defer Date:

Decision : Committee considered the case as per agenda and in light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/218/2014-PI(Norms) dated 30.10.2014 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export Product

Acetylcysteine Solution USP 200mg/ml(20%), 4ml vial USP

58

Sl.No.	Import Item (1)	Norms Applied (2)	As per Central Excise Certificate (3)	Batch Logsheet (4)	Lowest of (2) to (4) (5)
1	Acetylcysteine	880mg/vial	**As per SION**		880mg/vial
2	Vials Glass	1.064 nos.	1.1137	1.0912	1.064 nos.
3	Rubber Stoppers Rubber	1.076 nos.	1.1292	1.1069	1.076
4	Seals Plastic & Aluminium	1.064 nos.	1.0795	1.0499	1.0499
5	Droppers plastic	1.05 nos.	-	-	1.05
6	Filters Plastic	0.0003 nos.	-	-	Net to Net
7	Tubing Plastic	0.00067 foot	-	-	Net to Net

In accordance with the earlier decisions of Norms-Committee, present case may be considered specific to USFDA project and Export to USA only.

RA may take appropriate action as per the decision of Norms Committee.

निर्मल कुमार/NIRMAL KUM
उप महानिदेशक विदेश व्या
Dy. Director General of Foreign T
Dire
New Delhi

59	**Case No.:66/3/82-ALC4/2014**	Party Name:GLAND PHARMA LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00070/AM15/	RLA File :09/24/040/00422/AM14/	Lic.No/Date:0910058454 04.12.2013	Defer Date:10.12.2014

Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.

60	**Case No.:116/23/82-ALC4/2013**	Party Name:ALCHEM INTERNATIONAL LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/01163/AM14/	RLA File :05/23/040/00341/AM14/	Lic.No/Date:0510372635 05.12.2013	Defer Date:10.12.2014

Decision : It was decided to remind the firm to furnish following technical details:

i) Actual content of Digoxin in imported digitalis Lanata Leares supported by COA from foreigner supporter

ii) Assay of Export Product

iii) Past production vis-a-vis Actual consumption of leaves for the last 3years duly certified by Central Excise Authorities.

The case was deferred for 12.11.2014.

61	**Case No.:138/3/82-ALC4/2014**	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00142/AM15/	RLA File :09/24/040/00424/AM14/	Lic.No/Date:0910058481 06.12.2013	Defer Date:

Decision : In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/284/2014-PI(Norms) dated 30.10.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Item of Export	Qty	S,No	Item of Import	Quantity allowed kg/kg
Cefuroxime Sodium Sterile	1 kg	1.	Cefuroxime acid	1.056
		2.	Acetone	3.437
		3	Methanol	0.36
		4	Activated carbon	0.060
		5	Aluminium Canisters	Relevant, As per packing policy.

RA may take appropriate action as per the decision of Norms Committee.

62	**Case No.:8/18/82-ALC4/2013**	Party Name:TITAN LABORATORIES PVT. LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00943/AM14/	RLA File :03/95/040/00637/AM14/	Lic.No/Date:0310761921 16.12.2013	Defer Date:10.12.2014

Decision : It was decided to defer the case for 10.12.2014 for comments of Department of

NIRMAL KUMAR
Dy. Director Gen
विदेश व्या
Directorate G
वाणिज्य विभाग
उद्योग
Udyog

Pharmaceuticals.

63	**Case No.:91/23/82-ALC4/2013**	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/01138/AM14/	RLA File :08/24/040/00408/AM14/	Lic.No/Date:0810127281 20.12.2013	Defer Date:

Decision : In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/161/2014-PI(Norms) dated 02.09.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. Allowed kg/kg
Aspirin Enteric Coated Tablets 81 mg "Ecotrin 81	1 kg	1	Acetyl Salicylic Acid EP/BP/USP	82.62 mg/tablets
		2.	Microcrystalline Cellulose PH102	101.0
		3	Eudragit L-30 D 55	74.0
		4.	Triethyl Citrate PH.Eur	2.00
		5.	1Gsilica Gel Canister	Relevant, As per packing policy.
		6.	50 ml HDPE white bottle with CR cap & seal	

RA may take appropriate action as per the decision of Norms Committee.

64	**Case No.:181/3/82-ALC4/2014**	Party Name:AKZO NOBEL INDIA LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00185/AM15/	RLA File :02/24/040/00053/AM14/	Lic.No/Date:0210198392 02.01.2014	Defer Date:10.12.2014

Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.

65	**Case No.:24/8/82-ALC4/2014**	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00688/AM15/	RLA File :07/24/040/00323/AM14/	Lic.No/Date:0710101055 02.01.2014	Defer Date:10.12.2014

Decision : It was decided to defer the case for 10.12.2014 for comments of Department of C&PC.

66	**Case No.:45/3/82-ALC4/2014**	Party Name:AKZO NOBEL INDIA LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00049/AM15/	RLA File :02/24/040/00168/AM13/	Lic.No/Date:0210198458 03.01.2014	Defer Date:10.12.2014

निर्मल कुमार/NIRMAL KUMAR
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
वाणिज्य विभाग
Ministry of Commerce
नई दिल्ली
New Delhi

	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.

67	**Case No.:89/3/82-ALC4/2014**	Party Name:ASTRIX LABORATORIES LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00093/AM15/	RLA File :09/24/040/00496/AM14/	Lic.No/Date:0910058826 06.01.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.			

68	**Case No.:117/6/82-ALC4/2014**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00519/AM15/	RLA File :09/24/040/00517/AM14/	Lic.No/Date:0910058894 09.01.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.			

69	**Case No.:192/3/82-ALC4/2014**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00196/AM15/	RLA File :09/24/040/00513/AM14/	Lic.No/Date:0910058896 10.01.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of D/o Pharma.			

70	**Case No.:204/3/82-ALC4/2014**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00208/AM15/	RLA File :09/24/040/00514/AM14/	Lic.No/Date:0910058895 10.01.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of C&PC.			

71	**Case No.:197/3/82-ALC4/2014**	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00201/AM15/	RLA File :04/24/040/00218/AM14/	Lic.No/Date:0410154188 13.01.2014	Defer Date:

Decision : In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/265/2014-PI(Norms) dated 30.10.2014, it was decided to ratify norms under Para 4.7 of HBP V1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed kg/kg

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Phenylepherine Base	1kg	1.	3-hydroxy acetophenone	2.95
		2.	Methanol	4.063
		3.	L(+) tartaric acid	1.84
		4.	Methyl Isobutyl Ketone	0.857
		5.	Bromine	3.69
		6.	Iso propyl alcohol	3.47
		7.	Caustic soda flakes	2.33
		8.	Acetic anhydride	2.70

RA may take appropriate action as per the decision of Norms Committee.

72	**Case No.:208/3/82-ALC4/2014**	Party Name:OGENE SYSTEMS INDIA PVT. LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00212/AM15/	RLA File :09/24/040/00515/AM14/	Lic.No/Date:0910059017 22.01.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.			

73	**Case No.:55/3/82-ALC4/2014**	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00059/AM15/	RLA File :09/24/040/00529/AM14/	Lic.No/Date:0910059025 23.01.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.			

74	**Case No.:87/3/82-ALC4/2014**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00091/AM15/	RLA File :09/24/040/00544/AM14/	Lic.No/Date:0910059155 04.02.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of C&PC.			

75	**Case No.:117/3/82-ALC4/2014**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00121/AM15/	RLA File :09/24/040/00543/AM14/	Lic.No/Date:0910059156 04.02.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of C&PC.			

76	**Case No.:54/3/82-ALC4/2014**	Party Name:ASTRIX LABORATORIES LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**

निर्मल कुमार / NIRMAL KUMAR
उप महानिदेशक (व्यापार)
Dy. Director General (Trade)
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

	HQ File :01/82/050/00058/AM15/	RLA File :09/24/040/00552/AM14/	Lic.No/Date:0910059230 10.02.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.			

	Case No.:167/3/82-ALC4/2014	Party Name:CIPLA LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
77	HQ File :01/82/050/00171/AM15/	RLA File :03/94/040/01028/AM14/	Lic.No/Date:0310769983 10.02.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.			

	Case No.:64/3/82-ALC4/2014	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
78	HQ File :01/82/050/00068/AM15/	RLA File :09/24/040/00554/AM14/	Lic.No/Date:0910059247 11.02.2014	Defer Date:10.12.2014
	Decision : It was decided remind the firm to furnish complete technical details as per Appendix 33. The case was deferred for 10.12.2014.			

	Case No.:46/3/82-ALC4/2014	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00050/AM15/	RLA File :09/24/040/00555/AM14/	Lic.No/Date:0910059260 12.02.2014	Defer Date:

79 **Decision :** In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/307/2014-PI(Norms) dated 11.11.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. Allowed kg/kg
GABAPENTIN/	1 kg	1	1,1-Cyclohexane Diacetic Acid Monoamide	1.63
		2.	Toluene	1.00
		3.	Acetone	1.541

RA may take appropriate action as per the decision of Norms Committee.

	Case No.:47/3/82-ALC4/2014	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
80	HQ File :01/82/050/00051/AM15/	RLA File :09/24/040/00535/AM14/	Lic.No/Date:0910059259 12.02.2014	Defer Date:

Decision : In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/296/2014-PI(Norms) dated 11.11.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

NIRMAL KUMAR
Dy. Director
Directorate
Udyog Bhawan, New Delhi

Export product	Exp. Qty.	Sl.No.	Import items	Qty. Allowed kg/kg
AMLODIPINE BESYLATE	1 kg	1	ETHYL-4-CHLORO ACETOACETATE	0.858
		2.	ORTHO CHLORO BENZALDEHYDE	0.670
		3.	MONO ETHANOL AMINE	0.308
		4.	METHANOL	2.97
		5.	ACETIC ACID	4.041

RA may take appropriate action as per the decision of Norms Committee.

81	**Case No.:61/3/82-ALC4/2014**	Party Name:INCHEM LABORATORIES PRIVATE LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00065/AM15/	RLA File :09/24/040/00568/AM14/	Lic.No/Date:0910059258 12.02.2014	Defer Date:10.12.2014
	Decision : It was decided to call from the firm the complete technical details as per Appendix 33 and (ii) past production vis-avis actual consumption of inputs duly certified by Central Excise Authority. The case was deferred for 10.12.2014.			

82	**Case No.:113/3/82-ALC4/2014**	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00117/AM15/	RLA File :05/24/040/00332/AM14/	Lic.No/Date:0510379132 12.02.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.			

83	**Case No.:48/3/82-ALC4/2014**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00052/AM15/	RLA File :09/24/040/00582/AM14/	Lic.No/Date:0910059263 12.02.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of C&PC.			

84	**Case No.:112/3/82-ALC4/2014**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00116/AM15/	RLA File :09/24/040/00564/AM14/	Lic.No/Date:0910059262 12.02.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of C&PC.			

85	**Case No.:2/3/82-ALC4/2014**	Party Name:SCOTT-EDIL PHARMACIA LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File	RLA File	Lic.No/Date:2210014609	**Defer Date:**

NIRMAL KUMAR
Dy. Director General
Directorate General
Udyog Bhawan New Delhi

:01/82/050/00006/AM15/	:22/24/040/00089/AM14/	13.02.2014	

Decision : : In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/269/2014-PI(Norms) dated 11.11.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. Allowed kg/kg
Amoxycillin and Clavulanate Pottasium for oral Suspension Bottle	Numbers	1.	Amoxycillin Trihydrate - Purimox Powder (Extra Dry)	2750 mg/100 ml bottle

RA may take appropriate action as per the decision of Norms Committee.

86	**Case No.:73/3/82-ALC4/2014**	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00077/AM15/	RLA File :09/24/040/00536/AM14/	Lic.No/Date:0910059285 14.02.2014	Defer Date:10.12.2014

Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.

87	**Case No.:63/6/82-ALC4/2014**	Party Name:ARIHANTANAM LIFECARE PVT. LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00465/AM15/	RLA File :03/94/040/01037/AM14/	Lic.No/Date:0310770866 18.02.2014	Defer Date:

Decision : In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/296/2013-PI(Norms) dated 03.07.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed kg/kg
DIHYDRO ARTEMISININ	1kg	1.	ARTEMISININ	1.11

RA may take appropriate action as per the decision of Norms Committee.

88	**Case No.:64/6/82-ALC4/2014**	Party Name:FDC LTD	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00466/AM15/	RLA File :03/94/040/00707/AM14/	Lic.No/Date:0310770862 18.02.2014	Defer Date:10.12.2014

Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.

89	**Case No.:166/3/82-ALC4/2014**	Party Name:VIJAY PERFUMES PVT.LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00170/AM15/	RLA File :03/95/040/00916/AM14/	Lic.No/Date:0310770668 18.02.2014	Defer Date:10.12.2014

निर्मल कुमार/NIRMAL KUMAR
उप महानिदेशक विदेश व्यापार
Dy. Director General Foreign Trade
निदेशालय जनरल विदेश व्यापार
Directorate General Foreign Trade
वाणिज्य विभाग Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals. (Application already sent to Department of Pharma on 08.05.2014, 15.05.2014 and 18.11.2014)

90	**Case No.:125/3/82-ALC4/2014**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00129/AM15/	RLA File :09/24/040/00570/AM14/	Lic.No/Date:0910059353 19.02.2014	Defer Date:

Decision : In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/248/2014-PI(Norms) dated 30.10.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. Allowed kg/kg
11-cyclopropyl-5, 11-dihydro-4-methyl-6h-dipyrido[3,2-b:2,3-e][1,4] diazepin-6-one(Nevirapine(NVP) II)	1 kg	1	2-chloro-N-(2-chloro-4-methyl-3-pyridinyl)-3-pyridine carboxamide	1.37
		2.	O-xylene	4.35
		3.	Cyclopropyl amine	0.57
		4.	Methanol	2.01
		5.	Dimethyl formamide	0.33

RA may take appropriate action as per the decision of Norms Committee.

91	**Case No.:216/3/82-ALC4/2014**	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00220/AM15/	RLA File :05/24/040/00431/AM14/	Lic.No/Date:0510379833 19.02.2014	Defer Date:10.12.2014

Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.

92	**Case No.:86/3/82-ALC4/2014**	Party Name:AKZO NOBEL INDIA LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00090/AM15/	RLA File :02/24/040/00197/AM14/	Lic.No/Date:0210200380 21.02.2014	Defer Date:10.12.2014

Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.

93	**Case No.:15/3/82-ALC4/2014**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00019/AM15/	RLA File :09/24/040/00598/AM14/	Lic.No/Date:0910059372 21.02.2014	Defer Date:

Decision : In the light of earlier decision taken in meeting no. 6/82 dated 29.08.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

निर्मल कुमार/NIRMAL KUMAR
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग
Ministry of Commerce
Udyog Bhawan, New Delhi

Export Product	Export Qty.	Sl.No.	Import items	Qty. allowed
Dantuff-C (Climbazole)	1 kg	1.	Chloro Ether Ketone (1, Chloro,(4-Chlorophenoxy 3,3-Dimethyl 2-Butanone)	1.12 kg
		2.	Imidazole	0.291 kg
		3.	Potassium Carbonate	0.600 kg

RA may take appropriate action as per the decision of Norms Committee.

94	**Case No.:16/3/82-ALC4/2014**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00020/AM15/	RLA File :09/24/040/00592/AM14/	Lic.No/Date:0910059375 21.02.2014	Defer Date:10.12.2014

Decision : It was decided to defer the case for 10.12.2014 for comments of Department of C&PC.

95	**Case No.:105/3/82-ALC4/2014**	Party Name:THINQ PHARMA-CRO LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00109/AM15/	RLA File :03/95/040/00842/AM14/	Lic.No/Date:0310771596 24.02.2014	Defer Date:10.12.2014

Decision : It was decided to call from the firm the complete technical details as per Appendix 33. The case was deferred for 10.12.2014

96	**Case No.:161/3/82-ALC4/2014**	Party Name:UNIMAX CHEMICALS PVT LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00165/AM15/	RLA File :03/95/040/00889/AM14/	Lic.No/Date:0310771527 24.02.2014	Defer Date:10.12.2014

Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.

97	**Case No.:30/6/82-ALC4/2014**	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00432/AM15/	RLA File :03/94/040/00912/AM14/	Lic.No/Date:0310771896 25.02.2014	Defer Date:

Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/137/2011-Ch. II dated 13.11.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
2,4 DICHLORO ANILINE	1 kg	1	META DICHLORO BENZENE	1.055 kg

RA may take appropriate action as per the decision of Norms Committee.

निर्मल कुमार/NIRMAL KUMAR
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग Ministry of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

98	**Case No.:233/3/82-ALC4/2014**	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00237/AM15/	RLA File :08/24/040/00526/AM14/	Lic.No/Date:0810129185 25.02.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.			

99	**Case No.:14/3/82-ALC4/2014**	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00018/AM15/	RLA File :09/24/040/00589/AM14/	Lic.No/Date:0910059417 25.02.2014	Defer Date:

Decision : In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/270/2014-PI(Norms) dated 30.10.2014, and it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export Product	Export Quantity	S.No	Import Product	Quantity Allowed kg/kg
RACTOPAMINE HCL	1 kg	1.	4-(4-Hydroxy Phenyl) -2-Butanone	0.910
		2.	4-Hydroxyactophenone	Not shown in the process
		3.	Methanol	1.87
		4.	Ethyl Acetate	2.44
		5.	Toluene	0.30
		6.	Acetone	0.21

RA may take appropriate action as per the decision of Norms Committee.

100	**Case No.:129/3/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00133/AM15/	RLA File :09/24/040/00605/AM14/	Lic.No/Date:0910059425 26.02.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.			

101	**Case No.:7/3/82-ALC4/2014**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00011/AM15/	RLA File :09/24/040/00604/AM14/	Lic.No/Date:0910059427 26.02.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.			

102	**Case No.:5/3/82-ALC4/2014**	Party Name:INDO PHYTO	Meet No/Date:10/82-	**Status:Deffered**

निर्मल कुमार
उप महानिदेशक
Dy. Director General
विदेश व्यापार
Directorate General
वाणिज्य विभाग
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

		CHEMICALS PVT LTD	ALC4/2014 12.11.2014	**and Re-indexed**
	HQ File :01/82/050/00009/AM15/	RLA File :05/23/040/00494/AM14/	Lic.No/Date:0510380433 27.02.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.			

103	**Case No.:118/6/82-ALC4/2014**	Party Name:SPECTRUM LIFE SCIENCES PRIVATE LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00520/AM15/	RLA File :04/24/040/00214/AM14/	Lic.No/Date:0410155675 27.02.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.			

104	**Case No.:162/3/82-ALC4/2014**	Party Name:ZIM LABORATORIES LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00166/AM15/	RLA File :03/95/040/00967/AM14/	Lic.No/Date:0310772330 27.02.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.			

105	**Case No.:58/6/82-ALC4/2014**	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00460/AM15/	RLA File :03/94/040/00797/AM14/	Lic.No/Date:0310772503 28.02.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.			

106	**Case No.:79/3/82-ALC4/2014**	Party Name:GLAND PHARMA LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00083/AM15/	RLA File :09/24/040/00610/AM14/	Lic.No/Date:0910059455 28.02.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.			

107	**Case No.:106/3/82-ALC4/2014**	Party Name:PERFECT VITAMINS PVT.LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00110/AM15/	RLA File :03/95/040/00960/AM14/	Lic.No/Date:0310772411 28.02.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.			

निर्मल कुमार/NIRMAL KUMAR
उप महानिदेशक
Dy. Director General
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

108	**Case No.:184/3/82-ALC4/2014**	Party Name:ARUDAA VIS LABS PRIVATE LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00188/AM15/	RLA File :04/24/040/00266/AM14/	Lic.No/Date:0410155776 03.03.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

109	**Case No.:228/3/82-ALC4/2014**	Party Name:GOPINATH CHEM-TECH LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00232/AM15/	RLA File :08/24/040/00521/AM14/	Lic.No/Date:0810129315 03.03.2014	Defer Date:

Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/30/2014-Ch. II dated 14.11.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Export Quantity	S.No.	Import items	Quantity Allowed
4,4 DIAMINO SULFANILIDE (DASA)	1 kg	1.	PARA PHENYLENEDIAMINE (PPD)	0.620 kg
		2.	ANILINE OIL	0.468 kg
		3.	ACETIC ACID	0.304 kg
		4.	SODA ASH	2.00 kg

RA may take appropriate action as per the decision of Norms Committee.

110	**Case No.:122/3/82-ALC4/2014**	Party Name:NANDU CHEMICAL INDUSTRIES	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00126/AM15/	RLA File :07/24/040/00408/AM14/	Lic.No/Date:0710102530 03.03.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of PC&PC			

111	**Case No.:25/3/82-ALC4/2014**	Party Name:CATAPHARMA CHEMICALS PVT. LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Rejected**
	HQ File :01/82/050/00029/AM15/	RLA File :31/83/040/00207/AM14/	Lic.No/Date:3110062928 04.03.2014	Defer Date:
	Decision : It was decided to reject the case as the firm has not furnished information despite repeated reminders.			

112	**Case No.:119/6/82-ALC4/2014**	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**

निर्मल कुमार/NIRMAL KUMAR
उप महानिदेशक
Dy. Director General
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	HQ File :01/82/050/00521/AM15/	RLA File :31/83/040/00235/AM14/	Lic.No/Date:3110063002 10.03.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

113	**Case No.:3/3/82-ALC4/2014**	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Rejected**
	HQ File :01/82/050/00007/AM15/	RLA File :04/24/040/00258/AM14/	Lic.No/Date:0410156078 11.03.2014	Defer Date:
	Decision : It was decided to reject the case as the firm has not furnished information despite repeated reminders.			

114	**Case No.:6/3/82-ALC4/2014**	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Rejected**
	HQ File :01/82/050/00010/AM15/	RLA File :04/24/040/00257/AM14/	Lic.No/Date:0410156076 11.03.2014	Defer Date:
	Decision : It was decided to reject the case as the firm has not furnished information despite repeated reminders.			

115	**Case No.:62/3/82-ALC4/2014**	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Rejected**
	HQ File :01/82/050/00066/AM15/	RLA File :04/24/040/00259/AM14/	Lic.No/Date:0410156077 11.03.2014	Defer Date:
	Decision : It was decided to reject the case as the firm has not furnished information despite repeated reminders.			

116	**Case No.:45/10/82-ALC4/2014**	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00959/AM15/	RLA File :09/24/040/00619/AM14/	Lic.No/Date:0910059555 13.03.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

117	**Case No.:33/10/82-ALC4/2014**	Party Name:SMILAX LABORATORIES LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00947/AM15/	RLA File :09/24/040/00617/AM14/	Lic.No/Date:0910059557 13.03.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

118	**Case No.:231/3/82-ALC4/2014**	Party Name:SWISS EXPORTS PVT. LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**

निर्मल कुमार/NIRMAL KUMAR
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

HQ File :01/82/050/00235/AM15/	RLA File :08/24/040/00537/AM14/	Lic.No/Date:0810129646 13.03.2014	Defer Date:

Decision : Committee considered the case as per agenda and in light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/236/2014-PI(Norms) dated 30.10.2014 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details given below or as applied by firm whichever is lower:-

Export product	Exp. Qty.	Sl.No.	Import items	Qty. Allowed Kg/kg
Amoxicillin and Clavulanate Potassium Tablet USP 625 mg	1 kg	1	Potassium Clavulanate Diluted IP with Microcrystalline Cellulose (1:1)	300.90 mg/625 mg tablet

RA concerned may take further necessary action as per above decision of NC.

119	**Case No.:27/10/82-ALC4/2014**	Party Name:SHREEGEN PHARMA LTD	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00941/AM15/	RLA File :09/24/040/00637/AM14/	Lic.No/Date:0910059561 14.03.2014	Defer Date:10.12.2014

Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals

120	**Case No.:179/6/82-ALC4/2014**	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00581/AM15/	RLA File :34/24/040/00308/AM14/	Lic.No/Date:3410039577 18.03.2014	Defer Date:

Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/58/2011-Ch. II dated 15.09.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Export Qty	S.No.	Import items	Quantity Allowed
Hexyl Salicylate	1kg	1.	n-Hexanol (Lorol C 6/Nacol 6-99)	0.510 kg
		2.	Salicylic Acid	0.682 kg

RA may take appropriate action as per the decision of Norms Committee.

निर्मल कुमार/NIRMAL KUMAR
उप महानिदेशक
Dy. Director General
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग
Udyog Bhawan, New Delhi

121	**Case No.:57/3/82-ALC4/2014**	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00061/AM15/	RLA File :05/23/040/00506/AM14/	Lic.No/Date:0510382053 18.03.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

122	**Case No.:180/6/82-ALC4/2014**	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00582/AM15/	RLA File :34/24/040/00298/AM14/	Lic.No/Date:3410039601 19.03.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of C&PC.			

123	**Case No.:38/6/82-ALC4/2014**	Party Name:CROWN CHEMICALS PVT.LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00440/AM15/	RLA File :03/94/040/01135/AM14/	Lic.No/Date:0310775042 19.03.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of C&PC.			

124	**Case No.:55/10/82-ALC4/2014**	Party Name:SATYA DEEPTHA PHARMACEUTICALS LTD	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00969/AM15/	RLA File :09/24/040/00645/AM14/	Lic.No/Date:0910059590 19.03.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

125	**Case No.:45/24/82-ALC4/2013**	Party Name:VIVIMED LABS (ALATHUR) PRIVATE LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/01244/AM14/	RLA File :04/24/040/00264/AM14/	Lic.No/Date:0410156358 19.03.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of C&PC.			

126	**Case No.:13/10/82-ALC4/2014**	Party Name:BRUNDAVAN LABORATORIES PRIVATE LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00927/AM15/	RLA File :09/24/040/00641/AM14/	Lic.No/Date:0910059593 20.03.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

निर्मल कुमार/NIRMAL KUMAR
उप महानिदेशक
Dy. Director General
विदेश व्यापार
Directorate General
वाणिज्य विभाग/Department
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

127	**Case No.:123/3/82-ALC4/2014**	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00127/AM15/	RLA File :05/23/040/00508/AM14/	Lic.No/Date:0510382292 20.03.2014	Defer Date:10.12.2014

Decision : It was decided to call from the firm copy of Drug Manufacturing Licence alongwith list of approved items), and copy of Master Batch Formula duly authenticated by Quality Control Incharge. The case was deferred for 26.11.2014.

128	**Case No.:133/8/82-ALC4/2014**	Party Name:METROCHEM API PVT. LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00797/AM15/	RLA File :09/24/040/00636/AM14/	Lic.No/Date:0910059597 21.03.2014	Defer Date:

Decision : Committee considered the case as per agenda and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details given below or as applied by firm whichever is lower:-

Export product	Exp. Qty.	Sl.No.	Import items	Qty. Allowed Kg/kg
ORLISTAT PELLETS 50%	1 kg	1	ORLISTAT	0.50
			HYDROXY PROPYL METHYL CELLULOSE (HPMC-E5)	0.130

RA concerned may take further necessary action as per above decision of NC.

129	**Case No.:181/6/82-ALC4/2014**	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00583/AM15/	RLA File :34/24/040/00299/AM14/	Lic.No/Date:3410039647 25.03.2014	Defer Date:10.12.2014

Decision : It was decided to defer the case for 10.12.2014 for comments of Department of C&PC.

130	**Case No.:81/5/82-ALC4/2014**	Party Name:KOPRAN LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00398/AM15/	RLA File :03/94/040/01160/AM14/	Lic.No/Date:0310775960 26.03.2014	Defer Date:10.12.2014

Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals

131	**Case No.:82/5/82-ALC4/2014**	Party Name:KOPRAN LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File	RLA File	Lic.No/Date:0310775954	Defer

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Dy. Director General of Foreign
विदेश व्यापार महानिदेशा
Directorate General of Foreign
वाणिज्य विभाग/Department of Com
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New D

	:01/82/050/00399/AM15/	:03/94/040/01152/AM14/	26.03.2014	Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

132	**Case No.:57/10/82-ALC4/2014**	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00971/AM15/	RLA File :09/24/040/00628/AM14/	Lic.No/Date:0910059640 27.03.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

133	**Case No.:51/5/82-ALC4/2014**	Party Name:JINDAL DRUGS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00368/AM15/	RLA File :03/94/040/01098/AM14/	Lic.No/Date:0310776087 27.03.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

134	**Case No.:48/5/82-ALC4/2014**	Party Name:KOPRAN LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00365/AM15/	RLA File :03/94/040/01168/AM14/	Lic.No/Date:0310776170 27.03.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

135	**Case No.:110/6/82-ALC4/2014**	Party Name:NEULAND LABORATORIES LTD	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00512/AM15/	RLA File :09/24/040/00606/AM14/	Lic.No/Date:0910059642 27.03.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

136	**Case No.:35/8/82-ALC4/2014**	Party Name:SATYA DEEPTHA PHARMACEUTICALS LTD	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00699/AM15/	RLA File :09/24/040/00639/AM14/	Lic.No/Date:0910059643 27.03.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

137	**Case No.:56/10/82-ALC4/2014**	Party Name:SATYA DEEPTHA PHARMACEUTICALS LTD	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Approved**
	HQ File :01/82/050/00970/AM15/	RLA File :09/24/040/00665/AM14/	Lic.No/Date:0910059648 27.03.2014	Defer

निर्मल कुमार/NIRMAL KUMAR
उप महानिदेशक
Dy. Director General
विदेश व्यापार
Directorate General
वाणिज्य विभाग/Deptt.
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Decision : Committee considered the case as per agenda and in light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/238/2014-PI(Norms) dated 10.10.2014 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export product	Exp. Qty.	Sl.No.	Import items	Qty. Allowed Kg/kg
(1S,4R)-4-[(2-AMINO-6-CHLORO-5-FORMAMIDO-4-PYRIMIDINYL)AMINO]-2-CYCLO PENTENE-1-METHANOL	1 kg	1	N-(2-AMINO-4,6-DICHLORO-5-PYRIMIDINYL) FORMAMIDE	0.764
		2	(+)-2-AZABICYCLO[2.2.1]HEPT-5-EN-3-ONE(VINCELACTAM)	1.41
		3	D(-)TARTARIC ACID	0.78
		4	SODIUM BOROHYDRIDE	0.226
		5	ISOPROPYL ALCOHOL	4.70
		6	METHANOL	4.23
		7	L(+)TARTARIC ACID	1.23

RA concerned may take further necessary action as per above decision of NC.

138	**Case No.:40/10/82-ALC4/2014**	Party Name:COVALENT LABORATORIES PRIVATE LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00954/AM15/	RLA File :09/24/040/00661/AM14/	Lic.No/Date:0910059680 28.03.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

139	**Case No.:112/6/82-ALC4/2014**	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00514/AM15/	RLA File :09/24/040/00658/AM14/	Lic.No/Date:0910059678 28.03.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

140	**Case No.:44/5/82-ALC4/2014**	Party Name:KOPRAN LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00361/AM15/	RLA File :03/94/040/01157/AM14/	Lic.No/Date:0310776372 28.03.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

141	**Case No.:47/5/82-ALC4/2014**	Party Name:KOPRAN LIMITED	Meet No/Date:10/82-ALC4/2014	**Status:Deffered and Re-indexed**

निर्मल कुमार निदेशक विदेश व्यापार
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
निदेशक व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

			12.11.2014	
	HQ File :01/82/050/00364/AM15/	RLA File :03/94/040/01169/AM14/	Lic.No/Date:0310776351 28.03.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

142	**Case No.:129/6/82-ALC4/2014**	Party Name:KLJ PLASTICIZERS LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00531/AM15/	RLA File :05/23/040/00554/AM14/	Lic.No/Date:0510383276 01.04.2014	Defer Date:

Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/36/2011/Ch II dated 14.11.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export Product	Export Quantity	S.No	Import Product	Quantity Allowed
KANATOL - 400 (DI-ISO/N-BUTYL PHTHALATE) (PACKED IN 2,554 NOS. OF HM-HDPE DRUMS MADE OF HM-HDPE BLOWING GRADE)	1 kg	1.	PHTHALIC ANHYDRIDE	0.560 kg
		2.	ISO / NORMAL BUTANOL	0.560 kg
		3.	HM-HDPE DRUMS MADE OF HM-HDPE BLOWING GRADE (TOTAL NO. OF DRUMS = 2,554 NOS.)	As per packing policy

RA may take appropriate action as per the decision of Norms Committee.

143	**Case No.:8/10/82-ALC4/2014**	Party Name:SATYADEVA PHARMACEUTICALS /P/ LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00922/AM15/	RLA File :09/24/040/00651/AM14/	Lic.No/Date:0910059684 01.04.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

144	**Case No.:52/6/82-ALC4/2014**	Party Name:UPL LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00454/AM15/	RLA File :03/95/040/01043/AM14/	Lic.No/Date:0310776594 01.04.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

145	**Case No.:73/5/82-ALC4/2014**	Party Name:ARIHANTANAM LIFECARE PVT. LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00390/AM15/	RLA File :03/94/040/01189/AM14/	Lic.No/Date:0310776770 02.04.2014	Defer Date:10.12.2014

निर्मल कुमार/NIRMAL KUMAR
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Dy. Director General Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals

146	**Case No.:130/6/82-ALC4/2014**	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00532/AM15/	RLA File :05/24/040/00495/AM14/	Lic.No/Date:0510383452 02.04.2014	Defer Date:

Decision : Committee considered the case as per agenda and in light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/183/2014-PI(Norms) dated 12.11.2014 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export product	Exp. Qty.	Sl.No.	Import items	Qty. Allowed Kg/kg
Rosuvastatin Calcium	1kg	1	Tert-butyl-2-((4R,6S)-6-((E)-2-(4 (-(4-fluorophenyl)-6-isopropyl-2-[N-methyl (methylsulphonyl) amino] pyrimidin-5-yl) vinyl)-2,2-dimethyl-1,3-dioxane-4-yl) acetate	1.425
		2	Methanol	2.53
		3	Tert-butyl methyl ether (MTBE)	0.79

RA concerned may take further necessary action as per above decision of NC.

147	**Case No.:47/10/82-ALC4/2014**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00961/AM15/	RLA File :09/24/040/00638/AM14/	Lic.No/Date:0910059694 02.04.2014	Defer Date:10.12.2014

Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals

148	**Case No.:4/10/82-ALC4/2014**	Party Name:BIOLOGICAL E LTD	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00918/AM15/	RLA File :09/24/040/00670/AM14/	Lic.No/Date:0910059706 03.04.2014	Defer Date:10.12.2014

Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals

149	**Case No.:15/10/82-ALC4/2014**	Party Name:BIOLOGICAL E LTD	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File	RLA File	Lic.No/Date:0910059705	Defer

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Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग / Ministry of Commerce
नई दिल्ली / New Delhi

	:01/82/050/00929/AM15/	:09/24/040/00671/AM14/	03.04.2014	Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

150	**Case No.:22/10/82-ALC4/2014**	Party Name:OGENE SYSTEMS INDIA PVT. LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00936/AM15/	RLA File :09/24/040/00669/AM14/	Lic.No/Date:0910059697 03.04.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

151	**Case No.:67/5/82-ALC4/2014**	Party Name:FDC LTD	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00384/AM15/	RLA File :03/94/040/00001/AM15/	Lic.No/Date:0310777658 09.04.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

152	**Case No.:72/5/82-ALC4/2014**	Party Name:GLOBE TROTTERS PVT LTD	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00389/AM15/	RLA File :03/94/040/01100/AM14/	Lic.No/Date:0310777795 09.04.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

153	**Case No.:23/6/82-ALC4/2014**	Party Name:KUDOS CHEMIE LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00425/AM15/	RLA File :22/24/040/00098/AM14/	Lic.No/Date:2210014788 09.04.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

154	**Case No.:24/6/82-ALC4/2014**	Party Name:KUDOS CHEMIE LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00426/AM15/	RLA File :22/24/040/00107/AM14/	Lic.No/Date:2210014787 09.04.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

155	**Case No.:65/5/82-ALC4/2014**	Party Name:CROWN CHEMICALS PVT.LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**

निर्मल कुमार/NIRMAL KUMAR
उप महानिदेशक विदेश व्यापार
Dy. Director General Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय
Udyog Bhawan, New Delhi

	HQ File :01/82/050/00382/AM15/	RLA File :03/94/040/00004/AM15/	Lic.No/Date:0310777887 10.04.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of C&PC			

156	**Case No.:66/5/82-ALC4/2014**	Party Name:CROWN CHEMICALS PVT.LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00383/AM15/	RLA File :03/94/040/00005/AM15/	Lic.No/Date:0310777897 10.04.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of C&PC			

157	**Case No.:70/10/82-ALC4/2014**	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00984/AM15/	RLA File :07/24/040/00001/AM15/	Lic.No/Date:0710103585 10.04.2014	Defer Date:

Decision : Committee considered the case as per agenda and in light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/766/2013-PI(Norms) dated 05.09.2014 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export Product
VIZULIZE MOISTURIZING AND COMFORT EYE DROPS

Sl. No.	Import Item	For Export of 1 No. Bottle			
		Export Item No. 1	Export Item No. 2	Export Item No. 3	Export Item No. 4
1	SOFT BOTTLE 7906/0007	Relevant as per packing policy			
2	WHITE CAP 8417/0001				
3	DROPPER 6049/0001				
4	SODIUM HYALURONATE	0.01 gm	0.03 gm	N.A.	N.A

RA concerned may take further necessary action as per above decision of NC.

158	**Case No.:1/2/82-ALC4/2014**	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00003/AM15/	RLA File :08/24/040/00008/AM15/	Lic.No/Date:0810130534 11.04.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

159	**Case No.:32/5/82-ALC4/2014**	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**

निर्मल कुमार / NIRMAL KU
उप महानिदेशक विदेश व
Dy. Director General of Foreign
विदेश व्यापार महानिदेशा
Directorate General of Foreig
वाणिज्य विभाग/Department of Co
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New De

	HQ File :01/82/050/00349/AM15/	RLA File :31/83/040/00008/AM15/	Lic.No/Date:3110063481 11.04.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

160	**Case No.:68/5/82-ALC4/2014**	Party Name:FDC LTD	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00385/AM15/	RLA File :03/94/040/01125/AM14/	Lic.No/Date:0310778140 11.04.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

161	**Case No.:27/5/82-ALC4/2014**	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00344/AM15/	RLA File :34/24/040/00006/AM15/	Lic.No/Date:3410039801 15.04.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

162	**Case No.:34/5/82-ALC4/2014**	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00351/AM15/	RLA File :34/24/040/00003/AM15/	Lic.No/Date:3410039800 15.04.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

163	**Case No.:39/8/82-ALC4/2014**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00703/AM15/	RLA File :09/24/040/00009/AM15/	Lic.No/Date:0910059757 16.04.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

164	**Case No.:30/5/82-ALC4/2014**	Party Name:PRECISE CHEMIPHARMA PVT.LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00347/AM15/	RLA File :31/83/040/00013/AM15/	Lic.No/Date:3110063517 16.04.2014	Defer Date:

Decision : Committee considered the case as per agenda and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details given below or as applied by firm whichever is lower:-

Export product	Exp. Qty.	Sl.No.	Import items	Qty. Allowed Kg/Kg

Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

ORLISTAT PELLETS 50%	1 kg	1	ORLISTAT	0.50

RA concerned may take further necessary action as per above decision of NC.

165	**Case No.:21/10/82-ALC4/2014**	Party Name:BIOLOGICAL E LTD	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00935/AM15/	RLA File :09/24/040/00678/AM14/	Lic.No/Date:0910059795 21.04.2014	Defer Date:10.12.2014

Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals

166	**Case No.:69/5/82-ALC4/2014**	Party Name:FDC LTD	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00386/AM15/	RLA File :03/94/040/00041/AM15/	Lic.No/Date:0310778812 21.04.2014	Defer Date:10.12.2014

Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals

167	**Case No.:31/5/82-ALC4/2014**	Party Name:GOPINATH CHEM-TECH LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00348/AM15/	RLA File :08/24/040/00017/AM15/	Lic.No/Date:0810130717 21.04.2014	Defer Date:

Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/30/2014-Ch. II dated 14.11.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Export Quantity	S.No.	Import items	Quantity Allowed
4 CAPS (4 CHLORO 2 AMINO PHENOL 6 SULPHONIC ACID)	1 kg	1.	PHENOL	1.55 kg
		2.	CAUSTIC SODA LYE (100% REAL BASIS)	2.00 kg
		3.	ACETIC ACID	0.500 kg
		4.	SODA ASH	Not required in the process

RA may take appropriate action as per the decision of Norms Committee.

168	**Case No.:58/10/82-ALC4/2014**	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00972/AM15/	RLA File :09/24/040/00674/AM14/	Lic.No/Date:0910059797 22.04.2014	Defer Date:10.12.2014

निर्मल कुमार/NIRMAL
उप महानिदेशक वि
Dy Director General of
विदेश व्यापार मह
Directorate General of
वाणिज्य विभाग/Departme
उद्योग भवन, न
Udyog Bhawan, N

	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals

169	**Case No.:78/5/82-ALC4/2014**	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00395/AM15/	RLA File :03/94/040/00012/AM15/	Lic.No/Date:0310779054 22.04.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

170	**Case No.:48/10/82-ALC4/2014**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00962/AM15/	RLA File :09/24/040/00650/AM14/	Lic.No/Date:0910059803 22.04.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

171	**Case No.:49/10/82-ALC4/2014**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00963/AM15/	RLA File :09/24/040/00006/AM15/	Lic.No/Date:0910059802 22.04.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

172

Case No.:50/10/82-ALC4/2014	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
HQ File :01/82/050/00964/AM15/	RLA File :09/24/040/00024/AM15/	Lic.No/Date:0910059809 23.04.2014	Defer Date:

Decision : In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/286/2014-PI(Norms) dated 11.11.2014, it was decided to ratify the norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export Product	Export Qty	S. No.	Import Item	Qty. Allowed kg/kg
Lisinopril	1 kg	1.	2,2,2-Trifluoro acetic acid	1.26
		2.	L-Lysine monohydrochloride	1.545
		3.	3-Benzoyl acrylic acid ethyl ester	0.85
		4.	Lithium hydroxide	0.184
		5.	L-Proline	0.927
		6.	N,N-Carbonyl diimidazole	0.400

निर्मल कुमार/NIRMAL KUMAR
उप महानिदेशक विदेश व्यापार
Dy. Director General Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General Foreign Trade
वाणिज्य विभाग
Udyog Bhawan, New Delhi

		7.	Methylene Chloride	3.43
		8.	Acetone	7.00

RA may take appropriate action as per the decision of Norms Committee.

173	**Case No.:38/10/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00952/AM15/	RLA File :09/24/040/00656/AM14/	Lic.No/Date:0910059807 23.04.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

174	**Case No.:77/5/82-ALC4/2014**	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00394/AM15/	RLA File :03/94/040/00997/AM14/	Lic.No/Date:0310779207 23.04.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

175	**Case No.:53/5/82-ALC4/2014**	Party Name:UNIMAX CHEMICALS PVT LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00370/AM15/	RLA File :03/95/040/00015/AM15/	Lic.No/Date:0310779156 23.04.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

176	**Case No.:138/6/82-ALC4/2014**	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00540/AM15/	RLA File :31/83/040/00015/AM15/	Lic.No/Date:3110063590 24.04.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

177	**Case No.:6/5/82-ALC4/2014**	Party Name:UNITED BIOTECH PVT.LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00323/AM15/	RLA File :05/24/040/00034/AM15/	Lic.No/Date:0510384810 24.04.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

178	**Case No.:53/10/82-ALC4/2014**	Party Name:BRUNDAVAN LABORATORIES PRIVATE LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**

KUMAR
उप महा...
Dy. Director...
विदेश ...
Directorate...
वाणिज्य ...
उद्योग ...
Udyog Bhawan, ... Delhi

	HQ File :01/82/050/00967/AM15/	RLA File :09/24/040/00677/AM14/	Lic.No/Date:0910059856 25.04.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

179	**Case No.:74/6/82-ALC4/2014**	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00476/AM15/	RLA File :09/24/040/00014/AM15/	Lic.No/Date:0910059860 25.04.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

180	**Case No.:63/5/82-ALC4/2014**	Party Name:MACLEODS PHARMACEUTICALS LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00380/AM15/	RLA File :03/95/040/00028/AM15/	Lic.No/Date:0310779501 25.04.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

181	**Case No.:8/5/82-ALC4/2014**	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00325/AM15/	RLA File :05/24/040/00016/AM15/	Lic.No/Date:0510384943 25.04.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

182	**Case No.:64/5/82-ALC4/2014**	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00381/AM15/	RLA File :03/95/040/00026/AM15/	Lic.No/Date:0310779504 25.04.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of C&PC			

183	**Case No.:41/10/82-ALC4/2014**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00955/AM15/	RLA File :09/24/040/00028/AM15/	Lic.No/Date:0910059852 25.04.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of C&PC			

184	**Case No.:46/10/82-ALC4/2014**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**

निर्मल कुमार/NIRMAL KUMAR
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	HQ File :01/82/050/00960/AM15/	RLA File :09/24/040/00029/AM15/	Lic.No/Date:0910059853 25.04.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of C&PC			

185	**Case No.:54/10/82-ALC4/2014**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00968/AM15/	RLA File :09/24/040/00037/AM15/	Lic.No/Date:0910059858 25.04.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of C&PC			

186	**Case No.:42/10/82-ALC4/2014**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00956/AM15/	RLA File :09/24/040/00043/AM15/	Lic.No/Date:0910059885 28.04.2014	Defer Date:

Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/43/2012-Ch. II dated 13.11.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. Allowed
NITRO BLUE (OR) JAROCOL BLUE 12	1 kg	1	VIOLET 14 D N,N-BIS-(2-Hydroxyethyl)-2-Nitro-P-Phenylenediamine	1.70 kg

RA may take appropriate action as per the decision of Norms Committee.

187	**Case No.:51/10/82-ALC4/2014**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Case Added**
	HQ File :01/82/050/00965/AM15/	RLA File :09/24/040/00039/AM15/	Lic.No/Date:0910059887 28.04.2014	Defer Date:
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of C&PC			

188	**Case No.:43/8/82-ALC4/2014**	Party Name:COVALENT LABORATORIES PRIVATE LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00707/AM15/	RLA File :09/24/040/00012/AM15/	Lic.No/Date:0910059930 29.04.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

189	**Case No.:76/10/82-ALC4/2014**	Party Name:KUDOS CHEMIE LTD.,	Meet No/Date:10/82-ALC4/2014	**Status:Deffered and Re-indexed**

निर्मल कुमार/NIRMAL KUMAR
उप ... विदेश व्यापार
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... Foreign Trade
... of Commerce
... नई दिल्ली
... Bhawan, New Delhi

			12.11.2014	
	HQ File :01/82/050/00990/AM15/	RLA File :22/24/040/00099/AM14/	Lic.No/Date:2210014839 29.04.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

190	**Case No.:75/8/82-ALC4/2014**	Party Name:METROCHEM API PVT. LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00739/AM15/	RLA File :09/24/040/00034/AM15/	Lic.No/Date:0910059927 29.04.2014	Defer Date:10.12.2014
	Decision : It was decided to call the following information from the firm : i) Complete and balanced chemical reaction showing molecular weight of input and output product. **iii)** % yield on molar basis **iv)** Material balance for entire process **v)** Bye-products recovered, if any. **vi)** Copy of technical literature in support of yield envisaged in the reaction. **vii)** Past production vis-à-vis actual consumption of input duly certified by Central Excise Authorities. The case was deferred for 10.12.2014			

191	**Case No.:77/10/82-ALC4/2014**	Party Name:NECTAR LIFESCIENCES LIMITED,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00991/AM15/	RLA File :22/24/040/00003/AM15/	Lic.No/Date:2210014838 29.04.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

192	**Case No.:243/3/82-ALC4/2014**	Party Name:POLYGON CHEMICALS	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00247/AM15/	RLA File :08/24/040/00043/AM15/	Lic.No/Date:0810130958 29.04.2014	Defer Date:

Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/9/2010-Ch. II dated 07.03.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. Allowed
3-Methyl 5-Pyrazolone	1 kg	1	Acetic Methyl Ester	1.287 kg
		2	Hydrazine Hydrate	0.692 kg

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उप महानिदेशक
Dy. Director General
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

			(Purity 80%)	

RA may take appropriate action as per the decision of Norms Committee.

193	**Case No.:61/10/82-ALC4/2014**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00975/AM15/	RLA File :03/95/040/00913/AM14/	Lic.No/Date:0310779831 29.04.2014	Defer Date:10.12.2014

Decision : It was decided to defer the case for 10.12.2014 for comments of Department of C&PC

194	**Case No.:74/5/82-ALC4/2014**	Party Name:ARIHANTANAM LIFECARE PVT. LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00391/AM15/	RLA File :03/94/040/00080/AM15/	Lic.No/Date:0310780141 30.04.2014	Defer Date:

Decision : In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/296/2013-PI(Norms) dated 03.07.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed kg/kg
DIHYDRO ARTEMISININ	1kg	1.	ARTEMISININ	1.11

RA may take appropriate action as per the decision of Norms Committee.

195	**Case No.:20/10/82-ALC4/2014**	Party Name:INCHEM LABORATORIES PRIVATE LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00934/AM15/	RLA File :09/24/040/00044/AM15/	Lic.No/Date:0910059969 01.05.2014	Defer Date:10.12.2014

Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals

196	**Case No.:3/5/82-ALC4/2014**	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00320/AM15/	RLA File :03/95/040/00017/AM15/	Lic.No/Date:0310780255 01.05.2014	Defer Date:10.12.2014

Decision : It was decided to defer the case for 10.12.2014 for comments of Department of C&PC

197	**Case No.:19/10/82-ALC4/2014**	Party Name:SRINI PHARMACEUTICALS LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File	RLA File	Lic.No/Date:0910059967	Defer

निर्मल कुमार/NIRMAL KUMAR
उप निदेशक
Dy. Director
निदेशक
Director
वाणिज्य
Udyog Bhawan

	:01/82/050/00933/AM15/	:09/24/040/00020/AM15/	01.05.2014	Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

198	**Case No.:43/10/82-ALC4/2014**	Party Name:SRINI PHARMACEUTICALS LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00957/AM15/	RLA File :09/24/040/00021/AM15/	Lic.No/Date:0910059968 01.05.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

199	**Case No.:9/5/82-ALC4/2014**	Party Name:DHANUKA LABORATORIES LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00326/AM15/	RLA File :05/23/040/00041/AM15/	Lic.No/Date:0510385706 05.05.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

200	**Case No.:12/5/82-ALC4/2014**	Party Name:DHANUKA LABORATORIES LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00329/AM15/	RLA File :05/23/040/00042/AM15/	Lic.No/Date:0510385707 05.05.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

201	**Case No.:54/5/82-ALC4/2014**	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00371/AM15/	RLA File :03/95/040/00077/AM15/	Lic.No/Date:0310780621 05.05.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of C&PC			

202	**Case No.:57/5/82-ALC4/2014**	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00374/AM15/	RLA File :03/95/040/00085/AM15/	Lic.No/Date:0310780627 05.05.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of C&PC			

203	**Case No.:10/5/82-ALC4/2014**	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**

निर्मल कुमार/NIRMAL
उप महानिदेशक विदेश
Dy. Director General of For
विदेश व्यापार महानि
Directorate General of Fo
वाणिज्य विभाग/Department o
उद्योग भवन, नई
Udyog Bhawan, Ne

HQ File :01/82/050/00327/AM15/	RLA File :05/23/040/00015/AM15/	Lic.No/Date:0510385902 06.05.2014	Defer Date:10.12.2014

Decision : It was decided to defer the case for 10.12.2014 for comments of Department of C&PC

204	**Case No.:35/5/82-ALC4/2014**	Party Name:ELIXIR PHARMA	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00352/AM15/	RLA File :08/24/040/00047/AM15/	Lic.No/Date:0810131142 07.05.2014	Defer Date:10.12.2014

Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.

205	**Case No.:75/10/82-ALC4/2014**	Party Name:NECTAR LIFESCIENCES LIMITED,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00989/AM15/	RLA File :22/24/040/00008/AM15/	Lic.No/Date:2210014855 08.05.2014	Defer Date:

Decision : In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/274/2014-PI(Norms) dated 30.10.2014, it was decided to ratify the norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export Product	Export Quantity	S. No.	Import Item	Qty. Allowed kg/kg
Cefuroxime Axetil Amorphous	1 kg	1.	Desacetyl-7-amino cephalosporanic acid (D-7-ACA)	0.79
		2.	Ethyl acetate	3.74
		3.	Methanol	0.62
		4.	Syn-methoxyimino furanyl acetic acid ammonium salt (SMIA)	0.835
		5.	Activated carbon	0.100
		6.	Phosphorous pentachloride	0.97
		7.	Methylene chloride	2.29
		8.	Sodium hydroxide	0.43
		9.	Acetic acid	0.048
		10.	Acetonitrile	0.98
		11.	Chlorosulphonyl Isocyanate	0.53
		12	Acetone	1.76
		13	N,N-dimethyl acetamide	1.12
		14	Acetoxy ethyl bromide	0.59
		15	Cyclohexane	0.92
		16	Sodium carbonate	0.125
		17	Sodium bicarbonate	0.080
		18	Sodium chloride	Not an importable item

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Dy. Director General Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General Foreign Trade
वाणिज्य
Commerce
Udyog Bhawan, New Delhi

		19	Sodium metabisulfite	Not shown in RXN
		20	Hydrochloric acid	Not an importable item

RA may take appropriate action as per the decision of Norms Committee.

206	**Case No.:74/10/82-ALC4/2014**	Party Name:NECTAR LIFESCIENCES LIMITED,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00988/AM15/	RLA File :22/24/040/00009/AM15/	Lic.No/Date:2210014859 09.05.2014	Defer Date:

Decision : In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/198/2014-PI(Norms) dated 27.10.2014, it was decided to ratify the norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export Product	Export Quantity	S. No.	Import Item	Qty. Allowed kg/kg
Cefixime Trihydrate	1 kg	1.	GCLE	1.507
		2.	Sodium Bromide	0.3628
		3.	Tri Phenyl Phosphine	0.820
		4.	DMF	1.869
		5.	Methylene Chloride	1.546
		6.	Formaldehyde	1.118
		7.	Methanol	5.117
		8.	Phenol	0.3808
		9.	Butyl Acetate	0.302
		10.	Eno Carbon	0.100
		11.	Acetone	0.793
		12	EDTA	0.0182
		13	MICA ESTER	0.820
		14	Acetic Acid	0.030
		15	Triethylamine (TEA)	0.2717
		16	Ethyl Acetate	0.376

RA may take appropriate action as per the decision of Norms Committee.

207	**Case No.:13/5/82-ALC4/2014**	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00330/AM15/	RLA File :05/24/040/00049/AM15/	Lic.No/Date:0510386137 09.05.2014	Defer Date:10.12.2014

Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals

208	**Case No.:15/5/82-ALC4/2014**	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00332/AM15/	RLA File :05/24/040/00036/AM15/	Lic.No/Date:0510386135 09.05.2014	Defer Date:10.12.2014

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Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग, Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

209	**Case No.:21/5/82-ALC4/2014**	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00338/AM15/	RLA File :05/24/040/00039/AM15/	Lic.No/Date:0510386136 09.05.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

210	**Case No.:17/5/82-ALC4/2014**	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00334/AM15/	RLA File :05/24/040/00053/AM15/	Lic.No/Date:0510386224 09.05.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

211	**Case No.:18/5/82-ALC4/2014**	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00335/AM15/	RLA File :05/24/040/00021/AM15/	Lic.No/Date:0510386223 09.05.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

212	**Case No.:19/5/82-ALC4/2014**	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00336/AM15/	RLA File :05/24/040/00020/AM15/	Lic.No/Date:0510386217 09.05.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

213	**Case No.:18/10/82-ALC4/2014**	Party Name:SATYA DEEPTHA PHARMACEUTICALS LTD	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00932/AM15/	RLA File :09/24/040/00064/AM15/	Lic.No/Date:0910060039 09.05.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

214	**Case No.:37/10/82-ALC4/2014**	Party Name:SATYA DEEPTHA	Meet No/Date:10/82-ALC4/2014	**Status:Deffered and Re-indexed**

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Dy. Director General of Foreign Trade
महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य मंत्रालय, नई दिल्ली
Ministry of Commerce
Udyog Bhawan, New Delhi

		PHARMACEUTICALS LTD	12.11.2014	
	HQ File :01/82/050/00951/AM15/	RLA File :09/24/040/00062/AM15/	Lic.No/Date:0910060032 09.05.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

215	**Case No.:17/10/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00931/AM15/	RLA File :09/24/040/00054/AM15/	Lic.No/Date:0910060072 12.05.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

216	**Case No.:5/10/82-ALC4/2014**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00919/AM15/	RLA File :09/24/040/00676/AM14/	Lic.No/Date:0910060057 12.05.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

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Case No.:10/10/82-ALC4/2014	Party Name:VIVIMED LABS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
HQ File :01/82/050/00924/AM15/	RLA File :09/24/040/00074/AM15/	Lic.No/Date:0910060073 12.05.2014	Defer Date:10.12.2014

Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/138/2011-Ch. II dated 09.12.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
AVIS(AVOBENZONE)	1 kg	1.	PARA TERTIATORY BUTYL BENZOIC ACID	1.148 kg
		2.	ACETYL ANISOLE	0.929 kg
		3.	ACTIVATED CARBON	0.025 kg
		4.	SODAMIDE	0.206 kg
		5.	METHANOL	4.00 kg
		6.	TOLUENE	1.00 kg

RA may take appropriate action as per the decision of Norms Committee.

218	**Case No.:52/10/82-ALC4/2014**	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00966/AM15/	RLA File :09/24/040/00055/AM15/	Lic.No/Date:0910060080 13.05.2014	Defer Date:10.12.2014

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Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals

219	**Case No.:34/10/82-ALC4/2014**	Party Name:DR REDDYS LABORATORIES LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00948/AM15/	RLA File :09/24/040/00017/AM15/	Lic.No/Date:0910060082 13.05.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

220	**Case No.:3/10/82-ALC4/2014**	Party Name:GLAND PHARMA LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00917/AM15/	RLA File :09/24/040/00065/AM15/	Lic.No/Date:0910060092 13.05.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

221	**Case No.:44/10/82-ALC4/2014**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00958/AM15/	RLA File :09/24/040/00053/AM15/	Lic.No/Date:0910060088 13.05.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

222	**Case No.:59/10/82-ALC4/2014**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00973/AM15/	RLA File :09/24/040/00045/AM15/	Lic.No/Date:0910060084 13.05.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

223	**Case No.:11/10/82-ALC4/2014**	Party Name:ASTRIX LABORATORIES LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00925/AM15/	RLA File :09/24/040/00069/AM15/	Lic.No/Date:0910060121 15.05.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

224	**Case No.:14/10/82-ALC4/2014**	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00928/AM15/	RLA File :31/83/040/00035/AM15/	Lic.No/Date:3110063976 15.05.2014	Defer Date:10.12.2014

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Udyog Bhawan, New Delhi

	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals

225	**Case No.:25/10/82-ALC4/2014**	Party Name:GLAND PHARMA LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00939/AM15/	RLA File :09/24/040/00078/AM15/	Lic.No/Date:0910060107 15.05.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

226	**Case No.:37/5/82-ALC4/2014**	Party Name:ATUL BIOSCIENCE LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00354/AM15/	RLA File :52/24/040/00002/AM15/	Lic.No/Date:5210041051 19.05.2014	Defer Date:

Decision : In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/523/2013-PI(Norms) dated 11.09.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Item of Export	Quantity	S,No	Item of Import	Quantity allowed kg/kg
N-BENZYLOXY CARBONYL-L-VALINE (CBZ-L-VALINE)	1 kg	1.	L-VALLINE	0.522 kg
		2.	HEPTANE	0.44 kg

RA may take appropriate action as per the decision of Norms Committee.

227	**Case No.:39/10/82-ALC4/2014**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00953/AM15/	RLA File :09/24/040/00060/AM15/	Lic.No/Date:0910060145 19.05.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

228	**Case No.:101/6/82-ALC4/2014**	Party Name:PREGNA INTERNATIONAL LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00503/AM15/	RLA File :03/95/040/00122/AM15/	Lic.No/Date:0310781971 19.05.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Petrochemicals Division of D/o C&PC.			

229	**Case No.:120/8/82-ALC4/2014**	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00784/AM15/	RLA File :03/94/040/00111/AM15/	Lic.No/Date:0310782171 20.05.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department			

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Dy. Director General of Foreign Tr
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Tr
वाणिज्य विभाग / Department of Comm
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New D

	of Pharmaceuticals

230	**Case No.:38/5/82-ALC4/2014**	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00355/AM15/	RLA File :08/24/040/00076/AM15/	Lic.No/Date:0810131456 20.05.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

231	**Case No.:9/10/82-ALC4/2014**	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00923/AM15/	RLA File :31/83/040/00032/AM15/	Lic.No/Date:3110064004 21.05.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

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Case No.:6/10/82-ALC4/2014	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
HQ File :01/82/050/00920/AM15/	RLA File :05/23/040/00067/AM15/	Lic.No/Date:0510387078 21.05.2014	Defer Date:10.12.2014

Decision : In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/672/2013-PI(Norms) dated 01.04.2014, and it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

[1] Export Product : Enrofloxacin Flavored Tablets 22.7 mg

S.NO.	Import Item	Quantity recommended
1	**Enrofloxacin**	23.154 mg/ tablet
2.	Artificial Powder Beef Flavor	79.282 mg
3 & 4	**Packing materials**	Relevant as per packing policy

[2] Export Product : Enrofloxacin Flavored Tablets 68 mg

S.NO.	Import Item	Quantity recommended
1	**Enrofloxacin**	69.36mg
2.	Artificial Powder Beef Flavor	237.5
3 & 4	**Packing materials**	Relevant as per packing policy

[3] Export Product : Enrofloxacin Flavored Tablets 136 mg

S.NO.	Import Item	Quantity recommended

Udyog Bhawan, New Delhi

1	**Enrofloxacin**	138.72 mg/ tablet
2.	Artificial Powder Beef Flavor	475 mg /tablet
3 & 4	**Packing materials**	Relevant as per packing policy

RA may take appropriate action as per the decision of Norms Committee.

233	**Case No.:35/10/82-ALC4/2014**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00949/AM15/	RLA File :09/24/040/00076/AM15/	Lic.No/Date:0910060166 21.05.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

234	**Case No.:36/10/82-ALC4/2014**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00950/AM15/	RLA File :09/24/040/00072/AM15/	Lic.No/Date:0910060165 21.05.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

235	**Case No.:220/6/82-ALC4/2014**	Party Name:ANUH PHARMA LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00622/AM15/	RLA File :03/94/040/00122/AM15/	Lic.No/Date:0310782487 22.05.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

236	**Case No.:221/6/82-ALC4/2014**	Party Name:ANUH PHARMA LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00623/AM15/	RLA File :03/94/040/00125/AM15/	Lic.No/Date:0310782489 22.05.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

237	**Case No.:79/8/82-ALC4/2014**	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00743/AM15/	RLA File :03/94/040/00040/AM15/	Lic.No/Date:0310782569 22.05.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

निर्मल कुमार/NIRMAL KUMAR
उप महानिदेशक
Dy. Director G
विदेश
Director
वाणिज्य
Udyog Bhawan, New Delhi

238	**Case No.:115/6/82-ALC4/2014**	Party Name:HINDUSTAN POLYAMIDES & FIBRES LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00517/AM15/	RLA File :03/94/040/00123/AM15/	Lic.No/Date:0310782480 22.05.2014	Defer Date:10.12.2014

Decision : It was decided to defer the case for 10.12.2014 for comments of Department of C&PC.

239	**Case No.:118/8/82-ALC4/2014**	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00782/AM15/	RLA File :03/94/040/00037/AM15/	Lic.No/Date:0310782485 22.05.2014	Defer Date:

Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/100/2012-Ch. II dated 12.11.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
TRIS TRIDECYL PHOSPHITE	1 kg	1.	PHOSPHORUS TRICHLORIDE	0.242 kg
		2.	TRIDECYL ALCOHOL	1.03 kg
		3	PHENOL	0.05 kg

RA may take appropriate action as per the decision of Norms Committee.

240	**Case No.:22/5/82-ALC4/2014**	Party Name:STERILE INDIA PRIVATE LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00339/AM15/	RLA File :05/24/040/00040/AM15/	Lic.No/Date:0510387173 22.05.2014	Defer Date:

Decision : Committee considered the case as per agenda and in light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/548/2013-PI(Norms) dated 21.11.2013 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export product	Exp. Qty.	Sl.No.	Import items	Qty. Allowed kg/kg
MEROPENEM FOR INJECTION USP (Containing Meropenem NLT 84%)	1 kg	1	MEROPENEM TRIHYDRATE (NON- STERILE)	1.032 kg

RA concerned may take further necessary action as per above decision of NC.

241	**Case No.:41/5/82-**	Party Name:ALMELO PVT	Meet No/Date:10/82-	**Status:Deffered**

निर्मल कुमार/NIRMAL KUMAR
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग Department of Commerce
नई दिल्ली
New Delhi

	ALC4/2014	LTD	ALC4/2014 12.11.2014	and Re-indexed
	HQ File :01/82/050/00358/AM15/	RLA File :09/24/040/00096/AM15/	Lic.No/Date:0910060207 23.05.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

242	**Case No.:1/10/82-ALC4/2014**	Party Name:BALAJI AMINES LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00915/AM15/	RLA File :31/83/040/00210/AM14/	Lic.No/Date:3110064100 23.05.2014	Defer Date:

Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/122/2011-Ch. II dated 08.01.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. Allowed
MORPHOLINE	1 kg	1	DIETHYLENE GLYCOL	1.354 kg
		2	AMMONIA ANHYDROUS	0.217 kg
		3	HYDROGEN	0.200 kg
		4	MORPHOLINE CATALYST	0.008 kg

RA may take appropriate action as per the decision of Norms Committee.

243	**Case No.:2/10/82-ALC4/2014**	Party Name:BALAJI AMINES LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00916/AM15/	RLA File :31/83/040/00020/AM15/	Lic.No/Date:3110064101 23.05.2014	Defer Date:

Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/122/2011-Ch. II dated 25.08.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. Allowed
N-METHYL-2-PYRROLIDONE	1 kg	1	METHANOL	0.370 kg
		2	AMMONIA ANHYDROUS	0.160 kg
		3	1,4 BUTANEDIOL	1.044 kg
		4	METHYLAMINE CATALYST	0.00080 kg
		5	GBL CATALYST	0.00075 kg

RA may take appropriate action as per the decision of Norms Committee.

244	**Case No.:23/10/82-ALC4/2014**	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:10/82-ALC4/2014	**Status: Approved**

निर्मल कुमार/NIRMAL KUMAR
उप महानिदेशक
Dy. Director General
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Department of Commerce
उद्योग भवन
Udyog Bhawan, New Delhi

		12.11.2014	
HQ File :01/82/050/00937/AM15/	RLA File :31/83/040/00039/AM15/	Lic.No/Date:3110064102 23.05.2014	Defer Date:

Decision : Committee considered the case as per agenda and in light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/61/2014-PI(Norms) dated 02.09.2014 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details given below or as applied by firm whichever is lower:-

Export product	Exp. Qty.	Sl.No.	Import items	Qty. Allowed
PROCHLORPERAZINE EDISYLATE INJECTION USP 10MG / 2ML	Number	1	Prochlorperazine Edisylate	16.60 mg/vial
		2	V9239 FM259/0 FLCO 006 Serum Stopper	Relevant, As per packing policy
			13MM Flip-Off-Seal 4020 Dark Blue	

RA concerned may take further necessary action as per above decision of NC.

	Case No.:24/10/82-ALC4/2014	Party Name:PRECISE CHEMIPHARMA PVT.LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00938/AM15/	RLA File :31/83/040/00037/AM15/	Lic.No/Date:3110064104 23.05.2014	Defer Date:

245 **Decision :** Committee considered the case as per agenda and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details given below or as applied by firm whichever is lower:-

Export product	Exp. Qty.	Sl.No.	Import items	Qty. Allowed Kg/kg
ORLISTAT PELLETS 50%	1 kg	1	ORLISTAT	0.50

RA concerned may take further necessary action as per above decision of NC.

	Case No.:16/8/82-ALC4/2014	Party Name:GLAND PHARMA LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
246	HQ File :01/82/050/00680/AM15/	RLA File :09/24/040/00094/AM15/	Lic.No/Date:0910060220 26.05.2014	Defer Date:10.12.2014

Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals

निर्मल कुमार/NIRMAL KUMAR
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

247	**Case No.:114/8/82-ALC4/2014**	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00778/AM15/	RLA File :03/94/040/00133/AM15/	Lic.No/Date:0310782942 26.05.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

248	**Case No.:119/8/82-ALC4/2014**	Party Name:KUSUMA PHARMA	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00783/AM15/	RLA File :03/94/040/00115/AM15/	Lic.No/Date:0310782930 26.05.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

249	**Case No.:29/10/82-ALC4/2014**	Party Name:MSN LABORATORIES PRIVATE LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00943/AM15/	RLA File :09/24/040/00110/AM15/	Lic.No/Date:0910060235 27.05.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

250	**Case No.:71/10/82-ALC4/2014**	Party Name:SYMBIOTEC PHARMALAB LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00985/AM15/	RLA File :56/24/040/00009/AM15/	Lic.No/Date:5610004240 27.05.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

251	**Case No.:7/10/82-ALC4/2014**	Party Name:BALAJI AMINES LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00921/AM15/	RLA File :31/83/040/00019/AM15/	Lic.No/Date:3110064137 28.05.2014	Defer Date:

Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/122/2011-Ch. II dated 25.08.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. Allowed
N-ETHYL-2-PYRROLIDONE	1 kg	1	1,4 BUTANEDIOL	0.882 kg
		2	AMMONIA ANHYDROUS	0.176 kg
		3	ETHYL ALCOHOL (95%	0.512 kg

निर्मल कुमार/NIRMAL KUMAR
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

			MINIMUM) (DENATURED)	
		4	ETHYLAMINE CATALYST	0.001 kg

RA may take appropriate action as per the decision of Norms Committee.

	Case No.:115/8/82-ALC4/2014	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
252	HQ File :01/82/050/00779/AM15/	RLA File :03/94/040/00151/AM15/	Lic.No/Date:0310783328 28.05.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

	Case No.:145/6/82-ALC4/2014	Party Name:LAKE CHEMICALS PRIVATE LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
253	HQ File :01/82/050/00547/AM15/	RLA File :07/24/040/00003/AM15/	Lic.No/Date:0710104565 28.05.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

	Case No.:34/8/82-ALC4/2014	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
254	HQ File :01/82/050/00698/AM15/	RLA File :09/24/040/00103/AM15/	Lic.No/Date:0910060257 28.05.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

	Case No.:38/8/82-ALC4/2014	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
255	HQ File :01/82/050/00702/AM15/	RLA File :09/24/040/00108/AM15/	Lic.No/Date:0910060258 28.05.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

	Case No.:51/8/82-ALC4/2014	Party Name:PVS LABORATORIES LTD	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
256	HQ File :01/82/050/00715/AM15/	RLA File :09/24/040/00022/AM15/	Lic.No/Date:0910060267 28.05.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

निर्मल कुमार / NIRMAL KUMAR
उप महानिदेशक विदेश व्यापार
Dy. Director General Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General Foreign Trade
वाणिज्य विभाग Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

257	**Case No.:101/8/82-ALC4/2014**	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00765/AM15/	RLA File :03/94/040/00154/AM15/	Lic.No/Date:0310783435 29.05.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

258	**Case No.:42/8/82-ALC4/2014**	Party Name:GRANULES INDIA LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00706/AM15/	RLA File :09/24/040/00675/AM14/	Lic.No/Date:0910060285 29.05.2014	Defer Date:

Decision : In the light of earlier decision taken in meeting no. 3/82 dated 02.05.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Compresso CIP 65	1 kg	1.	Ciprofloxacin HCL	0.757 kg
		2.	Sodium Starch Glycollate	0.040 kg
		3.	Povidone K-30	0.005 kg
		4.	Pregalatinised Starch	0.025 kg
		5.	Magnesium Stearate	0.009 kg
		6.	Silica Colloidal Anhydrous	0.005 kg

RA may take appropriate action as per the decision of Norms Committee.

259	**Case No.:114/6/82-ALC4/2014**	Party Name:HINDUSTAN POLYAMIDES & FIBRES LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00516/AM15/	RLA File :03/94/040/00132/AM15/	Lic.No/Date:0310783464 29.05.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of C&PC			

260	**Case No.:100/8/82-ALC4/2014**	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00764/AM15/	RLA File :03/94/040/00129/AM15/	Lic.No/Date:0310783592 29.05.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.			

261	**Case No.:37/8/82-ALC4/2014**	Party Name:MSN PHARMACHEM PRIVATE LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00701/AM15/	RLA File :09/24/040/00113/AM15/	Lic.No/Date:0910060282 29.05.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.			

निर्मल कुमार/NIRMAL KUMAR
उप महानिदेशक
Dy. Director G
विदेश व
Directorate
वाणिज्य वि
उद्योग
Udyog

262	**Case No.:25/8/82-ALC4/2014**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00689/AM15/	RLA File :09/24/040/00117/AM15/	Lic.No/Date:0910060289 29.05.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of C&PC.			

263	**Case No.:44/8/82-ALC4/2014**	Party Name:PERKIN LABORATORIES	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00708/AM15/	RLA File :09/24/040/00087/AM15/	Lic.No/Date:0910060298 30.05.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

264	**Case No.:30/10/82-ALC4/2014**	Party Name:EYTAN LABS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00944/AM15/	RLA File :09/24/040/00097/AM15/	Lic.No/Date:0910060340 03.06.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

265	**Case No.:87/8/82-ALC4/2014**	Party Name:GLENMARK GENERICS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00751/AM15/	RLA File :03/94/040/00156/AM15/	Lic.No/Date:0310784177 03.06.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

266	**Case No.:113/6/82-ALC4/2014**	Party Name:HINDUSTAN POLYAMIDES & FIBRES LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00515/AM15/	RLA File :03/94/040/00162/AM15/	Lic.No/Date:0310784160 03.06.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of C&PC			

267	**Case No.:68/6/82-ALC4/2014**	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00470/AM15/	RLA File :03/95/040/00169/AM15/	Lic.No/Date:0310784098 03.06.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

निर्मल कुमार/NIRMAL KUMAR
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

268	Case No.:47/8/82-ALC4/2014	Party Name:HETERO LABS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00711/AM15/	RLA File :09/24/040/00122/AM15/	Lic.No/Date:0910060381 05.06.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

269	Case No.:49/8/82-ALC4/2014	Party Name:HETERO LABS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00713/AM15/	RLA File :09/24/040/00121/AM15/	Lic.No/Date:0910060380 05.06.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

270	Case No.:56/8/82-ALC4/2014	Party Name:HETERO LABS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00720/AM15/	RLA File :09/24/040/00120/AM15/	Lic.No/Date:0910060379 05.06.2014	Defer Date:

Decision : In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/287/2014-PI(Norms) dated 11.10.2014, it was decided to ratify the norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export Product	Export Quantity	S. No.	Import Item	Qty. Allowed kg/kg
CAPECITABINE	1 kg	1.	D-Ribose	2.09
		2.	Sodium borohydride	0.58
		3.	Dimethyl sulfoxide	3.17
		4.	5-Fluoro cytosine	0.553
		5.	Diisopropyl ether	2.96
		6.	n-Pentylchloro formate	0.91

RA may take appropriate action as per the decision of Norms Committee.

271	Case No.:15/8/82-ALC4/2014	Party Name:ALMELO PVT LTD	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00679/AM15/	RLA File :09/24/040/00119/AM15/	Lic.No/Date:0910060403 09.06.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

272	Case No.:48/8/82-ALC4/2014	Party Name:ALMELO PVT LTD	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00712/AM15/	RLA File :09/24/040/00118/AM15/	Lic.No/Date:0910060402 09.06.2014	Defer Date:10.12.2014

KUMAR
उप महानिदेशक विदेश
Dy. Director General of
विदेश व्यापार महा
Directorate General of
वाणिज्य विभाग/Departm
उद्योग भवन,
Udyog Bhawan,

	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

273	**Case No.:54/8/82-ALC4/2014**	Party Name:GLAND PHARMA LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00718/AM15/	RLA File :09/24/040/00123/AM15/	Lic.No/Date:0910060413 10.06.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

274	**Case No.:40/8/82-ALC4/2014**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00704/AM15/	RLA File :09/24/040/00130/AM15/	Lic.No/Date:0910060411 10.06.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

275	**Case No.:106/8/82-ALC4/2014**	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00770/AM15/	RLA File :03/94/040/00131/AM15/	Lic.No/Date:0310785223 12.06.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

276	**Case No.:105/8/82-ALC4/2014**	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00769/AM15/	RLA File :03/94/040/00205/AM15/	Lic.No/Date:0310785225 12.06.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

277	**Case No.:58/8/82-ALC4/2014**	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00722/AM15/	RLA File :09/24/040/00137/AM15/	Lic.No/Date:0910060441 13.06.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

278	**Case No.:60/10/82-ALC4/2014**	Party Name:BIO-TECH OPHTHALMICS PVT. LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00974/AM15/	RLA File :08/24/040/00116/AM15/	Lic.No/Date:0810132332 13.06.2014	Defer Date:10.12.2014

निर्मल कुमार/NIRMAL KUMAR
उप महानिदेशक विदेश व्यापार
Dy. Director General Foreign Trade
निदेशालय
Directorate General of Foreign Trade
वाणिज्य मंत्रालय Ministry of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals

279	**Case No.:112/8/82-ALC4/2014**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: approved**
	HQ File :01/82/050/00776/AM15/	RLA File :03/95/040/00114/AM15/	Lic.No/Date:0310785313 13.06.2014	Defer Date:

Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/64/2013/Ch II dated 07.11.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export Product	Export Quantity	S.No	Import Product	Quantity Allowed
STERO MPEA (B) (Poly Ethoxylated Methyl Amine)	1 kg	1.	MONO METHYL AMINE	0.194 kg
		2.	ETHYLENE OXIDE	0.826 kg

RA may take appropriate action as per the decision of Norms Committee.

280	**Case No.:55/8/82-ALC4/2014**	Party Name:VIJAYASRI ORGANICS LTD	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00719/AM15/	RLA File :09/24/040/00127/AM15/	Lic.No/Date:0910060445 13.06.2014	Defer Date:10.12.2014

Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals

281	**Case No.:57/8/82-ALC4/2014**	Party Name:VIJAYASRI ORGANICS LTD	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00721/AM15/	RLA File :09/24/040/00128/AM15/	Lic.No/Date:0910060444 13.06.2014	Defer Date:10.12.2014

Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals

282	**Case No.:152/6/82-ALC4/2014**	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00554/AM15/	RLA File :05/24/040/00133/AM15/	Lic.No/Date:0510388704 16.06.2014	Defer Date:10.12.2014

Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals

283	**Case No.:154/6/82-ALC4/2014**	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00556/AM15/	RLA File :05/24/040/00132/AM15/	Lic.No/Date:0510388703 16.06.2014	Defer Date:10.12.2014

उप निदेशक
Dy. Director

Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals

284	**Case No.:77/8/82-ALC4/2014**	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00741/AM15/	RLA File :03/94/040/00196/AM15/	Lic.No/Date:0310785501 17.06.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

285	**Case No.:30/8/82-ALC4/2014**	Party Name:INDIAN IMMUNOLOGICALS LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00694/AM15/	RLA File :09/24/040/00135/AM15/	Lic.No/Date:0910060470 17.06.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

286	**Case No.:72/8/82-ALC4/2014**	Party Name:PORUS LABORATORIES PVT LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00736/AM15/	RLA File :09/24/040/00105/AM15/	Lic.No/Date:0910060462 17.06.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

287	**Case No.:235/6/82-ALC4/2014**	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00637/AM15/	RLA File :34/24/040/00070/AM15/	Lic.No/Date:3410040261 17.06.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.			

288	**Case No.:20/8/82-ALC4/2014**	Party Name:SRINI PHARMACEUTICALS LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00684/AM15/	RLA File :09/24/040/00139/AM15/	Lic.No/Date:0910060467 17.06.2014	Defer Date:10.12.2014
	Decision : It was decided to call from the firm copy of COA for foreign supplier. The case was deferred for 10.12.2014.			

289	**Case No.:65/10/82-ALC4/2014**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00979/AM15/	RLA File :03/95/040/00200/AM15/	Lic.No/Date:0310785488 17.06.2014	Defer Date:

निर्मल कुमार NIRMAL KUMAR
उप महा... Dy. Dire... विदेश व्यापार ...reign Trade ...शालय ...ign Trade वाणि... ...Commerce ...दिल्ली New Delhi

Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/64/2013/Ch II dated 07.11.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export Product	Export Quantity	S.No	Import Product	Quantity Allowed
STERO MPEA (B) (Poly Ethoxylated Methyl Amine)	1 kg	1.	MONO METHYL AMINE	0.194 kg
		2.	ETHYLENE OXIDE	0.826 kg

RA may take appropriate action as per the decision of Norms Committee.

290	**Case No.:160/6/82-ALC4/2014**	Party Name:ALCHEM INTERNATIONAL LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00562/AM15/	RLA File :05/23/040/00053/AM15/	Lic.No/Date:0510388783 18.06.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

291	**Case No.:19/8/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00683/AM15/	RLA File :09/24/040/00153/AM15/	Lic.No/Date:0910060486 18.06.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

292	**Case No.:73/8/82-ALC4/2014**	Party Name:METROCHEM API PVT. LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00737/AM15/	RLA File :09/24/040/00151/AM15/	Lic.No/Date:0910060515 19.06.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

293	**Case No.:224/6/82-ALC4/2014**	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00626/AM15/	RLA File :34/24/040/00069/AM15/	Lic.No/Date:3410040285 19.06.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

294	**Case No.:96/8/82-ALC4/2014**	Party Name:ARIHANTANAM LIFECARE PVT. LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00760/AM15/	RLA File :03/94/040/00250/AM15/	Lic.No/Date:0310785777 20.06.2014	Defer Date:

निर्मल कुमार / NIRMAL KUMAR
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Decision : In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/296/2013-PI(Norms) dated 03.07.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed kg/kg
DIHYDRO ARTEMISININ	1kg	1.	ARTEMISININ	1.11

RA may take appropriate action as per the decision of Norms Committee.

295

Case No.:110/8/82-ALC4/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
HQ File :01/82/050/00774/AM15/	RLA File :03/95/040/00208/AM15/	Lic.No/Date:0310785727 20.06.2014	Defer Date:

Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/64/2013/Ch II dated 07.11.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export Product	Export Quantity	S.No	Import Product	Quantity Allowed
STERO CO 400 (Polyethylene Triglyceride Ricinoleic Acid/Triglyceride Ricinoleic Acid 50 mole ethoxylate)	1kg	1.	ETHYLENE OXIDE	0.702 kg

RA may take appropriate action as per the decision of Norms Committee.

296

Case No.:67/10/82-ALC4/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
HQ File :01/82/050/00981/AM15/	RLA File :03/95/040/00219/AM15/	Lic.No/Date:0310785724 20.06.2014	Defer Date:

Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/64/2013/Ch II dated 07.11.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export Product	Export Quantity	S.No	Import Product	Quantity Allowed
STERO MDEA-EX (MONO METHYL AMINE ETHOXYLATE)	1 kg	1.	MONO METHYL AMINE	0.273 kg
		2.	ETHYLENE OXIDE	0.776 kg

RA may take appropriate action as per the decision of Norms Committee.

297

Case No.:68/10/82-ALC4/2014	Party Name:LEBEN LABORATORIES PVT.LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
HQ File :01/82/050/00982/AM15/	RLA File :03/95/040/00230/AM15/	Lic.No/Date:0310785856 23.06.2014	Defer Date:10.12.2014

Decision : It was decided to defer the case for 10.12.2014 for comments of Department

निर्मल कुमार/NIRMAL KUMAR
निदेशक व्यापार
Director Foreign Trade
विदेशव्यापार निदेशालय
Directorate of Foreign Trade
वाणिज्य विभाग
Ministry of Commerce
नई दिल्ली
Udyog Bhawan, New Delhi

	of Pharmaceuticals

298	**Case No.:233/6/82-ALC4/2014**	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00635/AM15/	RLA File :34/24/040/00078/AM15/	Lic.No/Date:3410040299 23.06.2014	Defer Date:

Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/164/2011/Ch II dated 14.11.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export Product	Export Quantity	S.No	Import Product	Quantity Allowed
ORTHO TOLUOYL CHLORIDE / 2-METHOXY BENZOYL CHLORIDE	1kg	1.	ORTHO TOLUIC ACID	0.958 kg

RA may take appropriate action as per the decision of Norms Committee.

299	**Case No.:230/6/82-ALC4/2014**	Party Name:SYMBIOTEC PHARMALAB LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00632/AM15/	RLA File :56/24/040/00010/AM15/	Lic.No/Date:5610004310 23.06.2014	Defer Date:10.12.2014

Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals

300	**Case No.:111/8/82-ALC4/2014**	Party Name:THINQ PHARMA-CRO LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00775/AM15/	RLA File :03/95/040/00178/AM15/	Lic.No/Date:0310785804 23.06.2014	Defer Date:10.12.2014

Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals

301	**Case No.:104/8/82-ALC4/2014**	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00768/AM15/	RLA File :03/94/040/00219/AM15/	Lic.No/Date:0310785909 24.06.2014	Defer Date:

Decision : In the light of earlier decision taken in meeting no. 25/82 dated 29.11.2012, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Prednisolone Sodium Phosphate	1 Kg.	1.	Prednisolone (Prednisolone Base)	0.90 kg

RA may take appropriate action as per the decision of Norms Committee.

निर्मल कुमार / NIRMAL KUMAR
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

302	**Case No.:107/8/82-ALC4/2014**	Party Name:LUPIN LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00771/AM15/	RLA File :03/95/040/00244/AM15/	Lic.No/Date:0310785907 24.06.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

303	**Case No.:170/6/82-ALC4/2014**	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00572/AM15/	RLA File :04/24/040/00032/AM15/	Lic.No/Date:0410158822 24.06.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

304	**Case No.:66/10/82-ALC4/2014**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00980/AM15/	RLA File :03/95/040/00224/AM15/	Lic.No/Date:0310785910 24.06.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

305	**Case No.:231/6/82-ALC4/2014**	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00633/AM15/	RLA File :34/24/040/00055/AM15/	Lic.No/Date:3410040310 25.06.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

306	**Case No.:87/6/82-ALC4/2014**	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00489/AM15/	RLA File :09/24/040/00149/AM15/	Lic.No/Date:0910060537 25.06.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

307	**Case No.:89/6/82-ALC4/2014**	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00491/AM15/	RLA File :09/24/040/00150/AM15/	Lic.No/Date:0910060536 25.06.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

निर्मल ... KUMAR
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वाणि... ...Commerce
...ली
Ud... New Delhi

308	**Case No.:32/8/82-ALC4/2014**	Party Name:SRIAM LABS PRIVATE LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00696/AM15/	RLA File :09/24/040/00141/AM15/	Lic.No/Date:0910060539 25.06.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

309	**Case No.:108/8/82-ALC4/2014**	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00772/AM15/	RLA File :03/95/040/00214/AM15/	Lic.No/Date:0310786023 25.06.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

310	**Case No.:52/8/82-ALC4/2014**	Party Name:LAKE CHEMICALS PRIVATE LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00716/AM15/	RLA File :07/24/040/00096/AM15/	Lic.No/Date:0710105418 26.06.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

311	**Case No.:80/8/82-ALC4/2014**	Party Name:PREGNA INTERNATIONAL LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00744/AM15/	RLA File :03/95/040/00250/AM15/	Lic.No/Date:0310786143 27.06.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

312	**Case No.:63/10/82-ALC4/2014**	Party Name:SAVVY CARE & COSMETICS PVT LTD	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00977/AM15/	RLA File :03/95/040/00254/AM15/	Lic.No/Date:0310786114 27.06.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

313	**Case No.:219/6/82-ALC4/2014**	Party Name:UNICHEM LABORATORIES LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00621/AM15/	RLA File :03/95/040/00221/AM15/	Lic.No/Date:0310786118 27.06.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

निर्मल कुमार / NIRMAL KUMAR
उप महानिदेशक विदेश व्यापार
Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

314	**Case No.:199/6/82-ALC4/2014**	Party Name:H.J.AROCHEM PVT. LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00601/AM15/	RLA File :08/24/040/00569/AM14/	Lic.No/Date:0810132520 30.06.2014	Defer Date:10.12.2014
	Decision : It was decided to call from the firm CA certificate certifying past production and consumption data for the last 3 years. The case is deferred for 10.12.2014.			

315	**Case No.:210/6/82-ALC4/2014**	Party Name:WEXFORD LABORATORIES P LTD	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00612/AM15/	RLA File :07/24/040/00105/AM15/	Lic.No/Date:0710105465 30.06.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

316	**Case No.:202/6/82-ALC4/2014**	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00604/AM15/	RLA File :05/23/040/00139/AM15/	Lic.No/Date:0510389232 01.07.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Petrochemicals.			

317	**Case No.:62/8/82-ALC4/2014**	Party Name:ADCOCK INGRAM LTD,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00726/AM15/	RLA File :07/24/040/00111/AM15/	Lic.No/Date:0710105491 02.07.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.			

318	**Case No.:29/8/82-ALC4/2014**	Party Name:DIVIS PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00693/AM15/	RLA File :09/24/040/00181/AM15/	Lic.No/Date:0910060578 04.07.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

319	**Case No.:83/8/82-ALC4/2014**	Party Name:MANGALAM ORGANICS LIMITED (FORMERLY DUJODWALA	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00747/AM15/	RLA File :03/95/040/00109/AM15/	Lic.No/Date:0310786418 04.07.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

निर्मल कुमार/NIRMAL KUMAR
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग
Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

320	**Case No.:18/8/82-ALC4/2014**	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00682/AM15/	RLA File :09/24/040/00176/AM15/	Lic.No/Date:0910060577 04.07.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

321	**Case No.:64/10/82-ALC4/2014**	Party Name:SATYAJIT CHEMICALS PVT.LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00978/AM15/	RLA File :03/95/040/00303/AM15/	Lic.No/Date:0310786462 07.07.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

322	**Case No.:218/6/82-ALC4/2014**	Party Name:UNICHEM LABORATORIES LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00620/AM15/	RLA File :03/95/040/00246/AM15/	Lic.No/Date:0310786466 07.07.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

323	**Case No.:28/10/82-ALC4/2014**	Party Name:GLOCHEM INDUSTRIES LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00942/AM15/	RLA File :09/24/040/00143/AM15/	Lic.No/Date:0910060609 08.07.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

324	**Case No.:84/8/82-ALC4/2014**	Party Name:NAPROD LIFE SCIENCES PVT. LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00748/AM15/	RLA File :03/95/040/00258/AM15/	Lic.No/Date:0310786556 08.07.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

325	**Case No.:62/10/82-ALC4/2014**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00976/AM15/	RLA File :03/95/040/00271/AM15/	Lic.No/Date:0310786523 08.07.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of C&PC.			

निर्मल कुमार/NIRMAL KUMAR
उप महानिदेशक
Dy. Director
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Department of Commerce
उद्योग भवन
Udyog Bhawan

326	**Case No.:21/8/82-ALC4/2014**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00685/AM15/	RLA File :09/24/040/00134/AM15/	Lic.No/Date:0910060632 09.07.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.			

327	**Case No.:31/8/82-ALC4/2014**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00695/AM15/	RLA File :09/24/040/00168/AM15/	Lic.No/Date:0910060631 09.07.2014	Defer Date:

Decision : Committee considered the case as per agenda and in light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/786/2013-PI(Norms) dated 02.09.2014 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export product	Exp. Qty.	Sl.No.	Import items	Qty. Allowed Kg/kg
EFAVIRENZ BETA FORM (EFB)	1 kg	1	((S)-5-Chloro-Alpha-(cyclopropylethynyl)-2-Amino-Alpha (trifluoro methyl) Benzene methanol	0.987
		2	Tri Phosgene	0.448
		3	Methanol	3.653

RA concerned may take further necessary action as per above decision of NC.

328	**Case No.:53/8/82-ALC4/2014**	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00717/AM15/	RLA File :34/24/040/00090/AM15/	Lic.No/Date:3410040353 10.07.2014	Defer Date:

Decision : Committee considered case as per agenda and in the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/665/2013-PI(Norms) dated 22.01.2014, it was decided to ratify norms under para 4.7 of HBP v 1 as per details given below or as applied by the firm, whichever is less:

Export Product IRBESARTAN HEUMANN 75 Mg, 150 Mg and 300 MG FILMTABLETTEN

S.No	Import item	For 1 No. Tablet		
		75 mg	150 mg	300 mg
1.	IRBESARTAN	75 mg	150 mg	300 mg

NIRMAL KUMAR
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

2.	LACTOSE MONOHYDRATE (GRANULAC-200)	62.375	124.75	249.50
3	CROSCARMELLOSE SODIUM (Ac Di Sol)	7.00	14.00	28.00
4.	MAGNESIUM STEARATE	1.125	2.25	4.50

RA may take appropriate action as per the decision of Norms Committee.

329	**Case No.:32/10/82-ALC4/2014**	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00946/AM15/	RLA File :09/24/040/00182/AM15/	Lic.No/Date:0910060655 11.07.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

330	**Case No.:194/6/82-ALC4/2014**	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00596/AM15/	RLA File :05/24/040/00147/AM15/	Lic.No/Date:0510389654 11.07.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

331	**Case No.:14/8/82-ALC4/2014**	Party Name:SATYA DEEPTHA PHARMACEUTICALS LTD	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00678/AM15/	RLA File :09/24/040/00191/AM15/	Lic.No/Date:0910060653 11.07.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

332	**Case No.:36/8/82-ALC4/2014**	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00700/AM15/	RLA File :09/24/040/00198/AM15/	Lic.No/Date:0910060661 14.07.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

333	**Case No.:200/6/82-ALC4/2014**	Party Name:PANACEA BIOTEC LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00602/AM15/	RLA File :05/24/040/00168/AM15/	Lic.No/Date:0510389734 16.07.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Petrochemicals.			

334	**Case No.:214/6/82-ALC4/2014**	Party Name:ALCHYMARS ICM SM PRIVATE	Meet No/Date:10/82-ALC4/2014	**Status:Deffered and Re-indexed**

उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
वाणिज्य विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

		LIMITED	12.11.2014	
	HQ File :01/82/050/00616/AM15/	RLA File :04/24/040/00067/AM15/	Lic.No/Date:0410159026 18.07.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

335	**Case No.:31/10/82-ALC4/2014**	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00945/AM15/	RLA File :31/83/040/00087/AM15/	Lic.No/Date:3110064562 18.07.2014	Defer Date:

Decision : Committee considered the case as per agenda and in the light of earlier decision taken in meeting no. 6/82 dated 29.08.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. Allowed kg/kg
DEXKETOPROFEN TROMETAMOL RELEVANT BULK DRUG	1 kg	1.	3(1-CYANOETHYL) BENZOPHENONE CHEMICAL	1.82
		2.	N-OCTYL-D-GLUCAMINE CHEMICAL	0.36

RA may take appropriate action as per the decision of Norms Committee.

336	**Case No.:72/10/82-ALC4/2014**	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00986/AM15/	RLA File :07/24/040/00112/AM15/	Lic.No/Date:0710105884 18.07.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of C&PC.			

337	**Case No.:60/8/82-ALC4/2014**	Party Name:R L FINE CHEM	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00724/AM15/	RLA File :07/24/040/00129/AM15/	Lic.No/Date:0710105849 18.07.2014	Defer Date:

Decision : In the light of earlier decision taken in meeting no. 10/82 dated 22.08.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Methane Sulfonate of 10,11, Dihydro-N,N Betatrimethyl5H Benzo (B,F) Azepine-5 Propanamine	1 kg	1.	1 Bromo 3 Chloro 2 Methyl Propane	0.72 kg
		2.	Iminodibenzyl	0.74 kg

RA may take appropriate action as per the decision of Norms Committee.

338	**Case No.:69/8/82-**	Party Name:DEEPAK	Meet No/Date:10/82-	**Status:Deffered**

निर्मल कुमार/NIRMAL KUMAR
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
निदेशक महानिदेशालय
Director General of Foreign Trade
वाणिज्य विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	ALC4/2014	NITRITE LIMITED	ALC4/2014 12.11.2014	**and Re-indexed**
	HQ File :01/82/050/00733/AM15/	RLA File :34/24/040/00083/AM15/	Lic.No/Date:3410040383 21.07.2014	Defer Date:10.12.2014
	Decision : It was decided to remind the firm to furnish the following technical details: 1. Details of manufacturing process from Ortho Xylene, with chemical equations, molecular formula, molecular weights and yield obtained on molecular weight basis. 2. Authentic technical literature in support of yield claimed. 3. Detailed calculations of arriving at the norms applied for. The case was deferred for 10.12.2014			

	Case No.:70/8/82-ALC4/2014	Party Name:SHANPAR INDUSTRIES PVT. LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
339	HQ File :01/82/050/00734/AM15/	RLA File :34/24/040/00097/AM15/	Lic.No/Date:3410040385 21.07.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of C&PC.			

	Case No.:103/8/82-ALC4/2014	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
340	HQ File :01/82/050/00767/AM15/	RLA File :03/94/040/00230/AM15/	Lic.No/Date:0310787202 22.07.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

	Case No.:2/6/82-ALC4/2014	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
341	HQ File :01/82/050/00404/AM15/	RLA File :04/24/040/00031/AM15/	Lic.No/Date:0410159058 22.07.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

	Case No.:71/8/82-ALC4/2014	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
342	HQ File :01/82/050/00735/AM15/	RLA File :34/24/040/00099/AM15/	Lic.No/Date:3410040394 23.07.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.			

343	**Case No.:3/6/82-ALC4/2014**	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**

निर्मल कुमार/NIRMAL KUMAR
उप महानिदेशक
Dy. Director General
विदेश व्यापार
Directorate General
वाणिज्य विभाग/Department
उद्योग भवन
Udyog Bhawan, New Delhi

	HQ File :01/82/050/00405/AM15/	RLA File :08/24/040/00165/AM15/	Lic.No/Date:0810132790 23.07.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

344	**Case No.:12/10/82-ALC4/2014**	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00926/AM15/	RLA File :34/24/040/00100/AM15/	Lic.No/Date:3410040395 23.07.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

345	**Case No.:5/6/82-ALC4/2014**	Party Name:COVALENT LABORATORIES PRIVATE LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00407/AM15/	RLA File :09/24/040/00195/AM15/	Lic.No/Date:0910060728 24.07.2014	Defer Date:

Decision : Committee consider the case and in the light of earlier decision taken in its meeting No. 6/82 dated 29.08.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Export Qty.	Sl.No.	Import items	Qty. allowed
Ceftriaxone Sodium Sterile	1 kg	1.	Ceftriaxone sodium Non-Sterile	1.04 kg
		2.	Activated Carbon [Carbon Enoanticromos]	51.66 gm/ kg
		3.	Acetone	1.72 kg
		4.	Aluminium Canisters with inner & Outer Lids	Relevant, as per packing policy

RA may take appropriate action as per the decision of Norms Committee.

346	**Case No.:122/8/82-ALC4/2014**	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00786/AM15/	RLA File :31/83/040/00101/AM15/	Lic.No/Date:3110064607 24.07.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

347	**Case No.:123/8/82-ALC4/2014**	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00787/AM15/	RLA File :31/83/040/00104/AM15/	Lic.No/Date:3110064609 24.07.2014	Defer Date:

Decision : : Committee considered the case as per agenda and in the light of earlier decision taken in meeting no. 6/82 dated 29.08.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

निर्मल कुमार/NIRMAL KUMAR
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
वाणिज्य विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Export product	Exp. Qty.	Sl.No.	Import items	Qty. Allowed kg/kg
DEXKETOPROFEN TROMETAMOL RELEVANT BULK DRUG	1 kg	1.	3(1-CYANOETHYL) BENZOPHENONE CHEMICAL	1.82
		2.	N-OCTYL-D-GLUCAMINE CHEMICAL	0.36

RA may take appropriate action as per the decision of Norms Committee.

348	**Case No.:64/8/82-ALC4/2014**	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00728/AM15/	RLA File :05/24/040/00189/AM15/	Lic.No/Date:0510389956 25.07.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.			

349	**Case No.:73/10/82-ALC4/2014**	Party Name:ADCOCK INGRAM LTD,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00987/AM15/	RLA File :07/21/040/00370/AM15/	Lic.No/Date:0710106215 28.07.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.			

350	**Case No.:26/10/82-ALC4/2014**	Party Name:INDO PHYTO CHEMICALS PVT LTD	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00940/AM15/	RLA File :05/23/040/00170/AM15/	Lic.No/Date:0510390068 01.08.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

351	**Case No.:66/8/82-ALC4/2014**	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00730/AM15/	RLA File :05/24/040/00205/AM15/	Lic.No/Date:0510390158 06.08.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

352	**Case No.:87/10/82-ALC4/2014**	Party Name:VEGESNA LABORATORIES PRIVATE LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/01001/AM15/	RLA File :09/24/040/00258/AM15/	Lic.No/Date:0910060837 11.08.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals.			

निर्मल कुमार/NIRMAL KUMAR
उप महानिदेशक
Dy. Director General of Foreign
विदेश व्यापार महानिदेशालय
Directorate General of Foreign
वाणिज्य विभाग/Department of Co
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

353	**Case No.:2/8/82-ALC4/2014**	Party Name:SAURAV CHEMICALS LTD,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00666/AM15/	RLA File :22/24/040/00051/AM15/	Lic.No/Date:2210015079 03.09.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

354	**Case No.:16/10/82-ALC4/2014**	Party Name:GLAND PHARMA LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00930/AM15/	RLA File :09/24/040/00297/AM15/	Lic.No/Date:0910060946 11.09.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

355	**Case No.:4/8/82-ALC4/2014**	Party Name:HONOUR LAB LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00668/AM15/	RLA File :09/24/040/00318/AM15/	Lic.No/Date:0910060963 12.09.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

356	**Case No.:6/8/82-ALC4/2014**	Party Name:HONOUR LAB LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00670/AM15/	RLA File :09/24/040/00314/AM15/	Lic.No/Date:0910060964 12.09.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

357	**Case No.:7/8/82-ALC4/2014**	Party Name:HONOUR LAB LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00671/AM15/	RLA File :09/24/040/00317/AM15/	Lic.No/Date:0910060965 12.09.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

358	**Case No.:8/8/82-ALC4/2014**	Party Name:HONOUR LAB LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00672/AM15/	RLA File :09/24/040/00315/AM15/	Lic.No/Date:0910060966 12.09.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

NIRMAL KUMAR
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

359	**Case No.:10/8/82-ALC4/2014**	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00674/AM15/	RLA File :09/24/040/00293/AM15/	Lic.No/Date:0910060969 15.09.2014	Defer Date:

Decision : In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/286/2014-PI(Norms) dated 11.11.2014, it was decided to ratify the norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export Product	Export Qty	S. No.	Import Item	Qty. Allowed kg/kg
Lisinopril	1 kg	1.	2,2,2-Trifluoro acetic acid	1.26
		2.	L-Lysine monohydrochloride	1.545
		3.	3-Benzoyl acrylic acid ethyl ester	0.85
		4.	Lithium hydroxide	0.184
		5.	L-Proline	0.927
		6.	N,N-Carbonyl diimidazole	0.400
		7.	Methylene Chloride	3.43
		8.	Acetone	7.00

RA may take appropriate action as per the decision of Norms Committee.

360	**Case No.:9/8/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00673/AM15/	RLA File :09/24/040/00320/AM15/	Lic.No/Date:0910060967 15.09.2014	Defer Date:10.12.2014

Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals

361	**Case No.:13/8/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00677/AM15/	RLA File :09/24/040/00324/AM15/	Lic.No/Date:0910060989 17.09.2014	Defer Date:10.12.2014

Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals

362	**Case No.:125/8/82-ALC4/2014**	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00789/AM15/	RLA File :09/24/040/00345/AM15/	Lic.No/Date:0910061000 19.09.2014	Defer Date:10.12.2014

Decision : It was decided to defer the case for 10.12.2014 for comments of Department

NIRMAL KUMAR
उप महानिदेशक
Dy. Director General
विदेश व्यापार
Directorate General
वाणिज्य विभाग
उद्योग भवन
Udyog Bhawan

	of Pharmaceuticals

363	**Case No.:126/8/82-ALC4/2014**	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00790/AM15/	RLA File :03/95/040/00269/AM15/	Lic.No/Date:0310789468 19.09.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of C&PC.			

364	**Case No.:127/8/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00791/AM15/	RLA File :09/24/040/00339/AM15/	Lic.No/Date:0910061002 22.09.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

365	**Case No.:128/8/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00792/AM15/	RLA File :09/24/040/00341/AM15/	Lic.No/Date:0910061003 22.09.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

366	**Case No.:129/8/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00793/AM15/	RLA File :09/24/040/00338/AM15/	Lic.No/Date:0910061004 22.09.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

367	**Case No.:130/8/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00794/AM15/	RLA File :09/24/040/00332/AM15/	Lic.No/Date:0910061005 22.09.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

368	**Case No.:131/8/82-ALC4/2014**	Party Name:HONOUR LAB LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00795/AM15/	RLA File :09/24/040/00353/AM15/	Lic.No/Date:0910061007 22.09.2014	Defer Date:10.12.2014

निर्मल कुमार/NIRMAL KUMAR
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
निदेशालय महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals

Case No.:88/10/82-ALC4/2014	Party Name:VINDHYA ORGANICS PVT LTD	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
HQ File :01/82/050/01002/AM15/	RLA File :09/24/040/00367/AM15/	Lic.No/Date:0910061050 30.09.2014	Defer Date:

369 **Decision :** Committee considered the case as per agenda and in light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/238/2014-PI(Norms) dated 10.10.2014 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export product	Exp. Qty.	Sl.No.	Import items	Qty. Allowed Kg/kg
AFC Abacavir (ABV) I	1 kg	1	2-AZABICYCLO (2.2.1) HEPT-5-EN-3-ONE; (VINCELACTAM)	1.41
		2	N-(2-AMINO-4, 6-DICHLORO-5-PYRIMIDINYL) FORMAMIDE	0.764
		3	SODIUM BOROHYDRIDE POWDER	0.226
		4	D(-) Tartaric acid	0.780

RA concerned may take further necessary action as per above decision of NC.

Case No.:89/10/82-ALC4/2014	Party Name:VINDHYA ORGANICS PVT LTD	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
HQ File :01/82/050/01003/AM15/	RLA File :09/24/040/00366/AM15/	Lic.No/Date:0910061051 30.09.2014	Defer Date:

370 **Decision :** Committee considered the case as per agenda and in light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/238/2014-PI(Norms) dated 10.10.2014 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export product	Exp. Qty.	Sl.No.	Import items	Qty. Allowed Kg/kg
AFC Abacavir (ABV) I	1 kg	1	2-AZABICYCLO (2.2.1) HEPT-5-EN-3-ONE; (VINCELACTAM)	1.41
		2	N-(2-AMINO-4, 6-DICHLORO-5-PYRIMIDINYL) FORMAMIDE	0.764
		3	SODIUM BOROHYDRIDE POWDER	0.226

निर्मल कुमार/NIRMAL KUMAR
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhavan, New Delhi

		4	D(-) Tartaric acid	0.780

RA concerned may take further necessary action as per above decision of NC.

	Case No.:69/10/82-ALC4/2014	Party Name:ATLAS FINE CHEMICALS PVT LTD	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status: Approved**
	HQ File :01/82/050/00983/AM15/	RLA File :03/94/040/00693/AM15/	Lic.No/Date:0310790377 20.10.2014	Defer Date:

Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/74/2013-Ch. II dated 17.01.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

	Item of Export	Quantity	S,No	Item of Import	Quantity allowed
371	COUMARIN Apperance: Crystaline Powder Freezing Point: 68C Minimum Molten Apperance: Clear Odor: Standard Assay: 99% Minimum Color of Sulphuric and Solution: 125 Hazen Maximum Molecular Weight: 146 Boiling Point: 310C	1 kg	1.	Salicylaldehyde Molecular Weight: 122.12 2 Hydroxybenzaldehyde Specification: Appearance Straw color Liquid Colour: 200 Hazen Maximum Assay GLC 95-99% Minimum Water Content 0.5% Maximum	0.920 kg

RA may take appropriate action as per the decision of Norms Committee.

	Case No.:78/10/82-ALC4/2014	Party Name:HETERO LABS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
372	HQ File :01/82/050/00992/AM15/	RLA File :09/24/040/00393/AM15/	Lic.No/Date:0910061130 22.10.2014	Defer Date:10.12.2014

Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals

	Case No.:79/10/82-ALC4/2014	Party Name:HETERO LABS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
373	HQ File :01/82/050/00993/AM15/	RLA File :09/24/040/00391/AM15/	Lic.No/Date:0910061131 22.10.2014	Defer Date:10.12.2014

Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals

374	**Case No.:80/10/82-**	Party Name:HETERO LABS	Meet No/Date:10/82-	**Status:Deffered**

निर्मल कुमार / NIRMAL KUMAR
उप महानिदेशक विदेश व्यापार
Director General of Foreign Trade
वाणिज्य विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	ALC4/2014	LIMITED	ALC4/2014 12.11.2014	**and Re-indexed**
	HQ File :01/82/050/00994/AM15/	RLA File :09/24/040/00394/AM15/	Lic.No/Date:0910061132 22.10.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

	Case No.:81/10/82-ALC4/2014	Party Name:HONOUR LAB LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
375	HQ File :01/82/050/00995/AM15/	RLA File :09/24/040/00407/AM15/	Lic.No/Date:0910061133 22.10.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

	Case No.:82/10/82-ALC4/2014	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
376	HQ File :01/82/050/00996/AM15/	RLA File :31/83/040/00151/AM15/	Lic.No/Date:3110065004 27.10.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

	Case No.:84/10/82-ALC4/2014	Party Name:HETERO DRUGS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
377	HQ File :01/82/050/00998/AM15/	RLA File :09/24/040/00400/AM15/	Lic.No/Date:0910061140 27.10.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

	Case No.:83/10/82-ALC4/2014	Party Name:HETERO LABS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
378	HQ File :01/82/050/00997/AM15/	RLA File :09/24/040/00402/AM15/	Lic.No/Date:0910061139 27.10.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

	Case No.:85/10/82-ALC4/2014	Party Name:HETERO LABS LIMITED	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
379	HQ File :01/82/050/00999/AM15/	RLA File :09/24/040/00403/AM15/	Lic.No/Date:0910061141 27.10.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

निर्मल कुमार/NIRMAL KUMAR
उप महानिदेशक
Dy. Director General
विदेश व्यापार
Directorate General
वाणिज्य विभाग/Departm
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

380	**Case No.:86/10/82-ALC4/2014**	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:10/82-ALC4/2014 12.11.2014	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/01000/AM15/	RLA File :34/24/040/00194/AM15/	Lic.No/Date:3410040644 30.10.2014	Defer Date:10.12.2014
	Decision : It was decided to defer the case for 10.12.2014 for comments of Department of Pharmaceuticals			

Date:07.11.2014
Place:New Delhi

Nirmal Kumar
Dy. Director General of Foreign Trade

Government of India
Ministry of Commerce and Industry
Directorate General of Foreign Trade
DES - III Section

Subject: Draft Minutes of Norms Committee- III Meeting No. 10/82-ALC4/2014 scheduled to be held on 12.11.2014 but was actually held on 13.11.2014: reg.

Please find enclosed herewith a copy of draft minutes of above meeting for vetting and furnishing comments, if any.

2. Technical Authorities are requested to kindly return the vetted draft minutes immediately, suitably incorporating their remarks in the draft minutes, for finalization of minutes at our end. In case the vetted draft minutes are not received within two days, it will be presumed that Technical Authorities agree with the draft minutes and same will be finalized accordingly,

Encl: as above

(M.V. Singh)
Foreign Trade Development Officer
Tel. No. 23061562 Ext. 269.

1. Dr. Nitin Jain D/o Biotechnology, CGO Complex, New Delhi
2. Shri D.N. Mathur. Consultant, Department of Pharmaceutical
3. Shri Jasbir Singh, Consultant, Department of C&PC, Shastry Bhawan, N. Delhi
4. Ms. Swati Kumari, O/o DC (MSME) 1/12/14

DGFT U.O.No. 01/82/50/00164/AM15/DES-III Dated 28.11.2014